

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF WRIT PETITION (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	WP/77/2014	ADV. VIRENDRA R. PARSHEKAR	DR. VAISHALI NAIK.,	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 6 ORS.,	ADV. DATTAPRASAD LAWANDE FOR R.NO. 2 ADV. ASHWINI AGNI FOR R.NO. 3 ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 2	
2	WP/100/2014	ADV. DEVIDAS J. PANGAM	RAMAKANT N. BORKAR	CONSERVATOR OF FORESTS, GOVT. OF GOA AND 2 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 3	
3	WP/114/2014	ADV. NITIN SARDESSAI ADV. SHIRODKAR NEHA ANIL ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	TRAVEL AND TOURISM ASSOCIATION OF GOA THROUGH ITS PRESIDENT FRANCISCO DE BRAGANCA AND 4 ORS.,	UNION OF INDIA THROUGH THE SECRETARY ( FINANCE ) AND 2 ORS.,	ADV. ASHA A. DESAI FOR R.NO.1,2 & 4	
4	WP/156/2014	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR	VILLAGE PANCHAYAT OF SANVORDEM THROUGH ITS SARPANCH SASHIKANT VISHWANATH NAIK	STATE OF GOA THROUGH THE CHIEF SECRETARY, GOVERNMENT OF GOA AND 3 ORS.,	ADV. H. D. NAIK ( FOR CAVEATOR ) ADV. PAI NIKHIL DEELIP FOR R.NO. 1 TO 3	
	WITH					
	WP/335/2014	ADV. DEVIDAS J. PANGAM	SESA STERLITE LIMITED THR. ITS DEPUTY CHIEF OPERATING OFFICER SAUVICK MAZUMDER AND ANR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS.,	ADV. BHOBE SHAIENDRA GURUDAS FOR R.NO. 5 ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 3 ADV. PIMENTA NINOTSKA LOURDES FOR R.NO. 5	SERVICE IS COMPLETE
5	WP/196/2014	ADV. S. M. SINGBAL ADV. AFSHAN BI ADV. SHRADDHA MUKADAM ADV. APARNA LATKAR	VARUN BEVERAGES LIMITED THR. ITS AUTHORISED SIGNATORY NARAYAN R. PRABHU GAONKAR	STATE OF GOA THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 4 ORS.,	ADV. MAHESH AMONKAR FOR R.NO. 3 & 4	

6	WP/321/2014	ADV. VLEDSON LUCIO BRAGANZA ADV. VINOD VISHNU KORGAONKAR ADV. SOMNATH B. KARPE	ARCHDIOCESAN BOARD OF EDUCATION REP. THR. ITS ASSISTANT SECRETARY SR. ANNIE PAUL, FHIC AND ANR.,	GOA UNIVERSITY, A UNIVERSITY UNDER THE GOA UNIVERSITY THR. ITS VICE-CHANCELLOR AND 2 ORS.,	ADV. ASHWINI AGNI FOR R.NO. 1 ADV. AMIRA ABDUL RAZAQ FOR R.NO.3	
7	WP/335/2014	ADV. DEVIDAS J. PANGAM	SESA STERLITE LIMITED THR. ITS DEPUTY CHIEF OPERATING OFFICER SAUVICK MAZUMDER AND ANR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS.,	ADV. BHOBE SHAIENDRA GURUDAS FOR R.NO. 5 ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 3 ADV. PIMENTA NINOTSKA LOURDES FOR R.NO. 5	SERVICE IS COMPLETE
8	WP/355/2014	ADV. SHIVAN DESAI ADV. SANTOOR N. NAIK	NARAYAN DATTA NAIK	VILLAGE PANCHAYAT OF SANCOALE THROUGH ITS SECRETARY AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 4	
9	WP/370/2014	ADV. SHIVAN DESAI	NARAYAN DATTA NAIK	VILLAGE PANCHAYAT OF SANCOALE THROUGH ITS SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 3 ADV. PARIKSHIT S. SAWANT FOR R.NO. 2 ADV. DEVIDAS J. PANGAM FOR R.NO. 2	SERVICE IS COMPLETE
10	WP/380/2014	ADV. JITENDRA P. SUPEKAR	DOMIANA NAZARETH AND 132 ORS.,	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR.,		
11	WP/390/2014	ADV. ASHWINI AGNI	RAVINDRANATH A.N. GAONKAR,	THE CHIEF SECRETARY AND THE APPELLATE AUTHORITY AND 2 ORS.,		SERVICE IS COMPLETE
12	WP/419/2014	ADV. JITENDRA P. SUPEKAR	BHANUDAS M. NAIK AND 11 ORS.,	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 2	
13	WP/457/2014	ADV. JOAQUIM GODINHO ADV. SAMIR TALEIGAONKAR	SHANTARAM NARAYAN ZANTYE	UNDER SECRETARY GOVT. OF INDIA THR. MINISTRY OF COAL AND MINE		
14	WP/481/2014	ADV. VALMIKI MENEZES	JERRY FIGUEREDO	QUEPEM MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND 9 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 2,4 TO 9 ADV. AGNETHA S. MONIZ R-10 ADV. SIDDESH SHET R-10 ADV. ARUN BRAS DE SA FOR R-10 ADV. V. SHETYE FOR R.NO. 1	

15	WP/500/2014	ADV. DEVIDAS J. PANGAM ADV. RUDRESH DESSAI ADV. S. MUNJ ADV. PARIKSHIT SAWANT ADV. NIKHIL VAZE	DINAR TARCAR	ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS.,	ADV. ASHA A. DESAI	
	WITH WP/72/2015	ADV. RUDRESH DESSAI ADV. NIKHIL VAZE ADV. DEVIDAS J. PANGAM	MANISHA TARCAR.	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-1 (1).	ADV. ASHA A. DESAI	
16	WP/510/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	SANJAY GHANSHYAM DESSAI	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	SERVICE IS COMPLETE.
17	WP/511/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	GHANASHYAM R. KAMAT AND ANR.,	CURCHOREM-CACORA MUNICIPAL COUNCIL AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	
18	WP/512/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	KASHINATH DAMODAR MOPKAR AND ANR.,	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	SERVICE IS COMPLETE.
19	WP/513/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	GHANASHYAM R. KAMAT AND ANR.,	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	
20	WP/514/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	BHAVANI SHANKAR ALIAS SHANKAR N. RAO	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	

21	WP/515/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	GHANASHYAM R. KAMAT AND ANR.,	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	
22	WP/517/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	GHANASHYAM R. KAMAT AND ANR.,	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	
23	WP/518/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ALEXIO P. FERNANDES	CURCHOREM-CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	SERVICE IS COMPLETE.
24	WP/519/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	BHAVANI SHANKAR ALIAS SHANKAR N. RAO	CURCHOREM CACORA MUNICIPAL COUNCIL THR. ITS CHIEF OFFICER AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. S.BHOBE FOR R.NO. 1 & 2 ADV. V.SHETYE FOR R.NO. 1 & 2	SERVICE IS COMPLETE.
25	WP/559/2014	ADV. PRANAY A KAMAT	HARISH S. NAIK	CORPORATION OF CITY OF PANAJI THR. ITS COMMISSIONER AND 2 ORS.,	ADV. AMOGH V. PRABHUDESAI AGA FOR R.NO. 3 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.4 & 5 ADV. ASHWIN D. BHOBE FOR R.NO. 1	
26	WP/572/2014	ADV. RYAN DA PIEDADE MENEZES	CARMEN DE MIRANDA	THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND 6 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 6 & 7 ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 5 ADV. ISSANI SHAHIR SHIRAZALI FOR R.NO. 6 &7	
27	WP/582/2014	ADV. DEVIDAS J. PANGAM	ARVIND G. SHIRODKAR	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 3	

28	WP/616/2014	ADV. GALILEO FRANCISCO TELES ADV. DEEPAK S. FADKE ADV. AUSTIN FERNANDES	DINA B. SATARDEKAR	STATE THR. CHIEF SECRETARY AND 4 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 5 ADV. SHIVAN DESAI FOR R.NO. 2 ADV. AMIRA ABDUL RAZAQ FOR R.NO.1, 3 & 4	SERVICE IS COMPLETE
29	WP/621/2014	ADV. GAJENDRANATH R. USGAONKAR	ANDREW D\CUNHA	THE SCRUTINY COMMITTEE FOR VERIFICATION OF OTHER BACKWARD CLASS CERTIFICATE GOVT. OF GOA AND 5 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2	
30	WP/643/2014	ADV. V. R. PARSHEKAR ADV. PAVITRAN A V	VICTORIA GLORIA DIAS E ROPOSO. AND ANR.	THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 9 ORS.	ADV. ASHWINI AGNI FOR R.NO. 4 & 5 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 3	
31	WP/657/2014	ADV. SAHISH MAHAMBREY ADV. PALLAVI KARMALKAR ADV. KISHORE AROSKAR	ANANT GOPINATH KESSARKAR.	STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 & 2	
32	WP/680/2014	ADV. PRASHEEN LOTLIKAR ADV. JOHNSON SIMOES ADV. NEELAM PATIL ADV. PRIYANKA RAMA HEGDE	MARIA PLATILDA AFONSO E DIAS AND 2 ORS.	STATE OF GOA THR THE SECRETARY (REVENUE) AND 2 ORS.	ADV. MANISH DAMODAR SALKAR AGA FOR R.NO. 1 TO 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1, 2 & 3	
33	WP/683/2014	ADV. ASHWIN D. BHOBE PETITIONER NO.1 TO 3,5 TO 7 ADV. S.BHOBE PETITIONER NO.1 TO 3,5 TO 7 ADV. V.SHETYE PETITIONER NO.1 TO 3,5 TO 7	GAURAVI G. BANDODKAR & 6 ORS.,	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY & 7 ORS.,	ADV. ARVIND Y. KARAPURKAR FOR R.NO. 5 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2,3,6,7 & 8 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 4	
34	WP/739/2014	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RISHARD ALMEIDA	PRITESH V. NAIK.	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	

WITH

	WP/740/2014	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RICHARD ALMEIDA	SAHADEV SAWAL.	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 TO 3
	WITH				
	WP/743/2014	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RICHARD ALMEIDA	SANTOSH K. GAWAS., HEAD CONSTABLE B.NO. 3424 SPCR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 TO 3
35	WP/740/2014	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RICHARD ALMEIDA	SAHADEV SAWAL.	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 TO 3
36	WP/743/2014	ADV. CARLOS ALVARES FERREIRA ADV. JASON FERNANDES ADV. RICHARD ALMEIDA	SANTOSH K. GAWAS., HEAD CONSTABLE B.NO. 3424 SPCR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 TO 3
37	WP/761/2014	ADV. YOGESH V. NADKARNI ADV. R. SHIRODKAR ADV. D. SHIRGAM ADV. H. FERNANDES ADV. N. NORONHA	QURAIISHIS MEAT TRADERS ASSOCIATION OF GOA THROUGH ITS PRESIDENT JAFFARSAB HAYATSAB BEPARI & ANR.	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS.	ADV. J. ABREU LOBO FOR R.NO. 3
38	WP/789/2014	ADV. NIGEL DA COSTA FRIAS ADV. MONALIZZA LOBO ADV. MARK LOBO	ST. ANTHONY HIGH SCHOOL THR. ITS MANAGER FR BRUNO LEITAO.	UMA UMAKANT CHODANKAR AND 3 ORS.	ADV. P.SAWANT FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2,3 & 4 ADV. DEEPTI P. CHAWDIKAR FOR R.NO. 1 ADV. PRASANNA C.CHAWDIKAR FOR R.NO.1 ADV. S.P.MUNJ FOR R.NO. 1
39	WP/16/2015	ADV. ROHIT BRAS DE SA ADV. JAIMALA M. GAUNEKAR	REIS MAGOS PROPERTY DEVELOPERS PRIVATE LIMITED THROUGH ITS DIRECTOR ROY DE SOUZA AND ANR.	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS.	ADV. PRANAY A KAMAT FOR R.NO. 4
40	WP/23/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	SHIRLEY SUZAN DINIZ E FERNANDES AND 4 ORS.	BRACKISH WATER FISH FARMERS DEVELOPMENT AGENCY (BFDA), THR. ITS CHIEF EXECUTIVE OFFICER AND 2 ORS.	

41	WP/31/2015	ADV. DEVIDAS J. PANGAM	ARVIND N. PHADTE., JUNIOR ENGINEER, SUB-DIVISION - I.	THE PRINCIPAL CHIEF ENGINEER, GOVT. OF GOA AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2
42	WP/32/2015	ADV. DEVIDAS J. PANGAM	PREMAKANT D. RANE AND ANR.,	THE PRINCIPAL CHIEF ENGINEER, GOVT. OF GOA, P.W.D. AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2
43	WP/72/2015	ADV. RUDRESH DESSAI ADV. NIKHIL VAZE ADV. DEVIDAS J. PANGAM	MANISHA TARCAR.	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-1 (1).	ADV. ASHA A. DESAI
44	WP/81/2015	ADV. DHAVAL DAMODAR ZAVERI	ASHAPURA MINECHEM LTD., THROUGH ITS DIRECTOR RAJNIKANT B. PAJWANI.	STATE OF GOA, DIRECTORATE OF MINES & GEOLOGY, MINES DEPT. AND ANR.,	
45	WP/133/2015	ADV. PRASHEEN LOTLIKAR ADV. CHAITANYA PADGAONKAR PETITIONER NO. 1A TO 1C ADV. AMBREEN ATTAR FOR PETITIONER NO. 1A TO 1C ADV. PADGAONKAR CHAITANYA PRAKASH	WILLIAM ALFRED BORGES.	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 2
46	WP/138/2015	ADV. SOMNATH B. KARPE ADV. ABHIJIT M. NAIK	VISHWANBHAR PUNDALIK PRABHU GAONKAR AND ANR.,	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS.,	
47	WP/142/2015	ADV. PRANAY A KAMAT	ARJUN SHIVA AROSKAR.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3

48	WP/143/2015	ADV. PRANAY A KAMAT	DAYA TUKO PAGI, PRESENTLY MEMBER OF SOUTH GOA, ZILLA PANCHAYAT AND ANR.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1& 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3
49	WP/148/2015	ADV. MAHESH AMONKAR ADV. PARINDA KANEKAR ADV. KAPIL POLE	AKHIL GOMANTAK SANT ROHIDAS SAMAJ BY ITS PRESIDENT VIDHYADHAR ARLEKAR AND 3 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3
50	WP/168/2015	ADV. JUDAS CHAGAS SILVA	GOA'S MOVEMENT AGAINST PANCHAYAT ORDINANCE (GMAPO) THR. ITS CONVENOR KENNEDY AFONSO.	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 & 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3
51	WP/174/2015	ADV. KANSAR AMRUT SHIVRAM ADV. VIVEK AMRUT DANDEKAR	DR. BABASAHEB AMBEDKAR JANASEVA SAMITI, THROUGH ITS SECRETARY ARJUN ATMARAM JADHAV AND 5 ORS.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 4 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1,2 & 3 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 4 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 4

WITH



CA/37/2015  
IN  
WP/174/2015

ADV. KANSAR AMRUT  
SHIVRAM  
ADV. VIVEK AMRUT  
DANDEKAR

DR. BABASAHEB  
AMBEDKAR JANASEVA  
SAMITI, THROUGH ITS  
SECRETARY ARJUN  
ATMARAM JADHAV AND 5  
ORS.,

STATE OF GOA, THROUGH  
CHIEF SECRETARY AND 3  
ORS.,

ADV. SHASHIKANT  
NARAYAN JOSHI FOR R.NO. 4  
ADV. AMOGH V.  
PRABHUDESAI FOR R.NO.1,2  
& 3  
ADV. SUMEDHA PRAMOD  
JOSHI FOR R.NO. 4  
ADV. ARCHANA SACHIN PAI  
BIR FOR R.NO. 4

FOR INTERIM RELIEF

WITH

WP/142/2015

ADV. PRANAY A KAMAT

ARJUN SHIVA AROSKAR.

STATE OF GOA, THROUGH  
ITS CHIEF SECRETARY  
AND 4 ORS.,

ADV. SHASHIKANT  
NARAYAN JOSHI FOR R.NO. 3  
ADV. DEEP D. SHIRODKAR  
FOR R.NO.1 & 2  
ADV. SUMEDHA PRAMOD  
JOSHI FOR R.NO. 3  
ADV. ARCHANA SACHIN PAI  
BIR FOR R.NO. 3

WITH

WP/143/2015

ADV. PRANAY A KAMAT

DAYA TUKO PAGI,  
PRESENTLY MEMBER OF  
SOUTH GOA, ZILLA  
PANCHAYAT AND ANR.,

STATE OF GOA, THROUGH  
ITS CHIEF SECRETARY  
AND 4 ORS.,

ADV. SHASHIKANT  
NARAYAN JOSHI FOR R.NO. 3  
ADV. PRAVIN N. FALDESSAI  
FOR R.NO.1 & 2  
ADV. EMERICO ESTEVAM  
AFONSO GA FOR R.NO. 1& 2  
ADV. SUMEDHA PRAMOD  
JOSHI FOR R.NO. 3  
ADV. ARCHANA SACHIN PAI  
BIR FOR R.NO. 3

WITH

WP/148/2015

ADV. MAHESH AMONKAR  
ADV. PARINDA KANEKAR  
ADV. KAPIL POLE

AKHIL GOMANTAK SANT  
ROHIDAS SAMAJ BY ITS  
PRESIDENT VIDHYADHAR  
ARLEKAR AND 3 ORS.,

STATE OF GOA, THROUGH  
ITS CHIEF SECRETARY  
AND 3 ORS.,

ADV. SHASHIKANT  
NARAYAN JOSHI FOR R.NO. 3  
ADV. SUMEDHA PRAMOD  
JOSHI FOR R.NO. 3  
ADV. ARCHANA SACHIN PAI  
BIR FOR R.NO. 3

WITH

	WP/168/2015	ADV. JUDAS CHAGAS SILVA	GOA'S MOVEMENT AGAINST PANCHAYAT ORDINANCE (GMAPO) THR. ITS CONVENOR KENNEDY AFONSO.	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 & 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3
52	WP/195/2015	ADV. SHIVAN DESAI	AIENLA SEMELHAGO.	STATE OF GOA, THROUGH THE SECRETARY (REVENUE) AND 2 ORS.,	
53	WP/239/2015	ADV. GAURISH N. AGNI ADV. SHAIKH FAHAD ADV. VIBERT NORONHA ADV. FERNANDES ANABEL ELDOMA FURTADO	BHIKU GOVIND KERKAR.	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND ANR.,	
54	WP/310/2015	ADV. PREETAM TALAULIKAR ADV. KHER SIMOES ADV. BHUPESH BANDEKAR ADV. ABHIJEET KAMAT	MARIA J FERNANDES E PEREIRA @ JACINTA PEREIRA AND 2 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 5 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1,2,4,5 & 6
55	WP/311/2015	ADV. AMIRA A. RAZAQ ADV. VIBHAV RAJIV AMONKAR ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ANANT S. PATIL.	STATE OF GOA, THROUGH DIRECTORATE OF HIGHER EDUCATION AND 2 ORS.,	ADV. ASHWINI AGNI FOR R.NO. 2 ADV. POONAM V. HALDANKAR FOR R.NO. 3 ADV. PURUSHOTTAM R. KARPE FOR R.NO. 3
56	WP/324/2015	ADV. NIGEL DA COSTA FRIAS ADV. I. MIRANDA ADV. MARK LOBO	ALL GOA KARATE DO ASSOCIATION, THROUGH ITS PRESIDENT ANTHONY MENEZES.	THE UNION OF INDIA, THROUGH THE MINISTRY OF SPORTS AND YOUTH AFFAIRS AND 4 ORS.,	ADV. YOGESH V. NADKARNI FOR R.NO. 5 ADV. KALE AKSHATA ANAND FOR R.NO. 4 ADV. VANKATESH MOHANRAS FOR R.NO. 4 ADV. A.KALE FOR R.NO. 5 ADV. R.SHIRODKAR FOR R.NO. 5 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO. 5 ADV. HENDRIYA P. FERNANDES FOR R.NO. 5 ADV. NUNO J. NARONHA FOR R.NO. 5

57	WP/347/2015	ADV. DEEP D. SHIRODKAR ADV. VIBHAV R. AMONKAR ADV. SUZETTE PEREIRA ADV. L. RAGHUNANDAN	ARJUN SHIRODKAR, THROUGH ITS ATTORNEY VINOD PALYEKAR AND 2 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 5 ORS.,	ADV. AMIT PALEKAR FOR R.NO. 4 ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,5 & 6 ADV. ELDRIN AFONSO FOR R.NO. 4 ADV. NALANDA CHARI FOR R.NO. 4 ADV. SAEESH GOVENKAR FOR R.NO. 4 ADV. DAMAYANTI KATEKAR FOR R.NO. 4 ADV. APARNA NAIK FOR R.NO. 4 ADV. ONKAR GAONKAR FOR R.NO. 4 ADV. GAURISH NAIK FOR R.NO. 4 ADV. MAHABALESHWAR KINALKAR FOR R.NO. 4 ADV. GAUTAM BHAGAT FOR R.NO. 4 ADV. NILESH MARTINS FOR R.NO. 4
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WITH

WP/367/2015	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	VENKATESH SHIRODKAR (DECEASED) THROUGH LEGAL REPRESENTATIVES.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. AMIT PALEKAR FOR R.NO. 4 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 TO 3 ADV. ELDRIN AFONSO FOR R.NO. 4 ADV. NALANDA CHARI FOR R.NO. 4 ADV. SAEESH GOVENKAR FOR R.NO. 4 ADV. DAMAYANTI KATEKAR FOR R.NO. 4 ADV. APARNA NAIK FOR R.NO. 4 ADV. ONKAR GAONKAR FOR R.NO. 4 ADV. GAURISH NAIK FOR R.NO. 4 ADV. MAHABALESHWAR KINALKAR FOR R.NO. 4 ADV. GAUTAM BHAGAT FOR R.NO. 4 ADV. NILESH MARTINS FOR R.NO. 4
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58	WP/367/2015	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	VENKATESH SHIRODKAR (DECEASED) THROUGH LEGAL REPRESENTATIVES.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. AMIT PALEKAR FOR R.NO. 4 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 TO 3 ADV. ELDRIN AFONSO FOR R.NO. 4 ADV. NALANDA CHARI FOR R.NO. 4 ADV. SAEESH GOVENKAR FOR R.NO. 4 ADV. DAMAYANTI KATEKAR FOR R.NO. 4 ADV. APARNA NAIK FOR R.NO. 4 ADV. ONKAR GAONKAR FOR R.NO. 4 ADV. GAURISH NAIK FOR R.NO. 4 ADV. MAHABALESHWAR KINALKAR FOR R.NO. 4 ADV. GAUTAM BHAGAT FOR R.NO. 4 ADV. NILESH MARTINS FOR R.NO. 4	
59	WP/368/2015	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ	MANGESH R. NAIK AND 7 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND ANR.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 2	
60	WP/399/2015	ADV. SUDESH USGAONKAR ADV. MARIE ROSETTE PEREIRA	FOMENTO RESORTS AND HOTELS LTD., THROUGH REPRESENTATIVE SURAJ LATKAR AND ANR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2	
61	WP/435/2015	ADV. SHIVAN DESAI ADV. KIRAN PARAB	BHARATLAL R. HALWAI.	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 3	
62	WP/484/2015	ADV. RESSANO DE NORONHA ADV. PRITI GAONKAR ADV. NAMRATA CHARI	SEBASTIAO SEQUEIRA.	STATE OF GOA, THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1,3 & 4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 5 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 5 ADV. ASHWIN D. BHOBE FOR R.NO. 5	PROCESS FEE NOT PAID TO ISSUE RULE NOTICE

63	WP/505/2015	ADV. VLEDSON LUCIO BRAGANZA ADV. DAKSHA LOTLIKAR ADV. JOCELYN GODINHO	EASTERN INTERNATIONAL HOTELS LTD., REP. BY ITS CHIEF ACCOUNTANT, A. KRISHNAN.,	STATE OF GOA, THROUGH THE SECRETARY HOME.,	ADV. DEEP D. SHIRODKAR FOR RESPONDENT
64	WP/535/2015	ADV. IN PERSON	CEDRIC BOSCO SAVIO LOBO.	STATE OF GOA, REPRESENTED BY ITS CHIEF SECRETARY AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO. 1 & 2
65	WP/605/2015	ADV. SHIVAN DESAI ADV. PRIYANKA CHOPDEKAR ADV. SANTOOR NAIK	SATISH WAMAN MADKAIKAR.	ADMINISTRATION OF COMMUNIDADE, THROUGH ITS ADMINISTRATOR AND ANR.,	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 ADV. VISHWADH SARDESSAI FOR R.NO.1
66	WP/606/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	SURYA G. KERKAR.,	DIRECTOR OF PROVEDORIA AND ANR.,	ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2
WITH					
	WP/95/2016	ADV. PARAG S RAO ADV. RASHMI D. NAIK ADV. VIDYESH A. NAIK	SHREE MALLIKARJUN SHIPPING PVT. LTD. REP. THROUGH SIGNATORY BHUSHAN G. HONAVARKAR AND ANR.,	UNION OF INDIA, MINISTRY OF MINES, THROUGH ITS SECRETARY AND 3 ORS.,	
WITH					
	WP/172/2016	ADV. PARAG S RAO	SHIVAM VILLA PVT. LTD. REPRESENTED BY ITS DIRECTOR SUMIT SINGLA AND ANR.,	UNION OF INDIA, MINISTRY OF MINES, THROUGH ITS SECRETARY AND 3 ORS.,	
67	WP/607/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ	JAYA V. PATKAR AND ANR.,	THE UNION OF INDIA, THROUGH THE SECRETARY, MINISTRY OF HOME AND 2 ORS.,	ADV. RYAN MENEZES FOR R.NO. 3 ADV. M.S. KHANDEPARKAR FOR R.NO. 2 ADV. BHARGAV KHANDEPARKAR FOR R.NO. 2 ADV. RAVI GAWAS FOR R.NO. 2

68	WP/621/2015	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ	ANANT V. KAUSHAL.	THE DIRECTOR OF EDUCATION, GOVT. OF GOA AND 5 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 & 2 ADV. S. Y. THALY FOR R.NO. 6 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.3 TO 6
69	WP/660/2015	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. SIDHA KURTIKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	JERRY BRAGANZA REP. BY RAJESH KHAUNTE AND 2 ORS.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	
70	WP/703/2015	ADV. KAIF NOORANI	S. M. EXPORTS, THROUGH ITS PARTNER SHESHAO ANANTRAI BHAYANI AND ANR.,	DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-1, MARGAO AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2
	WITH WP/814/2015	ADV. KAIF NOORANI	IMRAN TRADERS, THROUGH ITS PARTNER ANISH KHAN AND ANR.,	DEPUTY COMMISSIONER OF INCOME TAX CIRLCLE-1, MARGAO AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2
	WITH WP/815/2015	ADV. KAIF NOORANI	IMRAN TRADERS, THROUGH ITS PARTNER ANISH KHAN AND ANR.,	DEPUTY COMMISSIONER OF INCOME TAX CIRLCLE-1, MARGAO AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2
71	WP/745/2015	ADV. YOGESH V. NADKARNI ADV. R.SHIRODKAR ADV. D. SHIRGAM ADV. H. FERNANDES ADV. N. NORONHA	ANKUSH NAMDEV TORASKAR AND ANR.,	THE VILLAGE PANCHAYAT OF CANDOLIM, THROUGH ITS SECRETARY, CANDOLIM AND 2 ORS.,	ADV. D.R.VERNEKAR(ADVOCATE FOR CAVEATROS) ADV. GAURANG PANANDIKER FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO. 1 ADV. L. RAGHUNANDAN FOR R.NO. 1 ADV. DEEP D. SHIRODKAR FOR R.NO. 1

72	WP/754/2015	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR	AUDA VIEGAS AND ANR.,	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. BALKRISHNA NATEKAR FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3	
73	WP/755/2015	ADV. PREETAM TALAULIKAR ADV. PREETAM TALAULIKAR	RAVINDRA GOPINATH NAIK.	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 3 ADV. BALKRISHNA NATEKAR FOR R.NO. 3 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 3	
74	WP/770/2015	ADV. YOGESH V. NADKARNI ADV. D.SHIRGAM ADV. H.NFERNANDES ADV. MR. NORONHA	GEETESH GOKULDAS NAIK AND ANR.,	DISTRICT MAGISTRATE OF NORTH GOA AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 & 2	RULED ON 20/01/2016 - LD. ADDL. GOVT ADVOCATE WAIVES NOTICE FOR R-1 & R-2 AND LD. COUNSEL WAIVES NOTICE FOR R-3 - AFFIDAVIT OF SERVICE FILED BY APPLICANT. AS PER AFFIDAVIT OF SERVICE R-4 IS SERVED THROUGH PUBLICATION IN THE LOCAL NEWSPAPER 'HERALD' AND 'GOMANTAK' DTD.20.06.2018 THE SAME IS KEPT IN MISC FILE
75	WP/814/2015	ADV. KAIF NOORANI	IMRAN TRADERS, THROUGH ITS PARTNER ANISH KHAN AND ANR.,	DEPUTY COMMISSIONER OF INCOME TAX CIRLCLE-1, MARGAO AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2	
76	WP/815/2015	ADV. KAIF NOORANI	IMRAN TRADERS, THROUGH ITS PARTNER ANISH KHAN AND ANR.,	DEPUTY COMMISSIONER OF INCOME TAX CIRLCLE-1, MARGAO AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2	

77	WP/835/2015	ADV. AGHA IFTIKHAR ADV. FLAVIA FERNANDES ADV. MANGUESH HARMALKAR	SHAHID M. KHAN.	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	
78	WP/843/2015	ADV. DEVIDAS J. PANGAM ADV. L. FERNANDES ADV. S.P. MUNJ	WATER RESOURCES DEPT. GOA JUNIOR ENGINEERS ASSOCIATION, THR PRESIDENT ABHAY PRABHU AND 13 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1, 2 & 3
79	WP/851/2015	ADV. R. G. RAMANI ADV. SUNANDA P. AMONKAR	SHAMSUNDER V. KAMAT.	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2
80	WP/908/2015	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. DHARMANAND R. VERNEKAR	GOVIND VITHAL SAWANT.	THE BOARD OF TRUSTEES, MORMUGAO PORT TRUST AND ANR.,	
81	WP/919/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. KETAKI NAIK	ALEX CARLOS FERNANDES.	THE DIRECTOR, PLANNING STATISTICS AND EVALUATION GOVT. OF GOA AND ANR.,	
82	WP/938/2015	ADV. SHASHIKANT NARAYAN JOSHI ADV. SONIA PREMANAND SHETYE ADV. BALKRISHNA NATEKAR ADV. ARCHANA SACHIN PAI BIR	MANIKRAO MAHADEV MAMLEKAR AND 2 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. GAURISH N. AGNI FOR R.NO.3 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 & 2 ADV. EESHAN USAPKAR FOR R.NO.3 ADV. VIBERT NORONHA FOR R.NO.3 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.3
83	WP/962/2015	ADV. KHALAP SHRINIWAS RAMAKANT FOR PETITIONER	SUHAS NARAYAN GAONKAR.	THE STATE, THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS.,	ADV. PRANAY A KAMAT FOR R.NO.6 ADV. J. ABREU LOBO FOR RESP.NO. 5 ADV. ALISTAN LOBO FOR R.NO.6 ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3 & 4



84	WP/2/2016	ADV. PAI NIKHIL DEELIP	PARESH NAIK.,	THE GOA HUMAN RIGHTS COMMISSION, THROUGH ITS MEMBER SECRETARY AND 8 ORS.,	
85	WP/73/2016	ADV. ROHIT BRAS DE SA FOR APPLICANT ADV. SALKAR GOVIND MAHADEV FOR APPLICANT ADV. KALPANA SAPERKAR FOR APPLICANT ADV. HAZEL FERNANDES FOR APPLICANT ADV. SEQUEIRA JUDE TOREX FOR APPLICANT	BISMARQUE DIAS (SINCE DECEASED) MARIO FRANCISCO DIAS	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 7 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R-1,3,4,5 & ADV. SWEZEL C GONSALVES FOR R.NO.2 ADV. EUCLID P. HEREDIA FOR R.NO.2
86	WP/76/2016	ADV. ABHIJEET KAMAT ADV. KHER SIMOES ADV. PREETAM TALAULIKAR	CHANDRASHEKAR DURGAPPA CHAWAN AND 2 ORS.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1 & 2
87	WP/81/2016	ADV. PARIKSHIT S. SAWANT	MANOJ LAXMAN PEDNECAR.	THE DIRECTOR OF HIGHER EDUCATION, GOVT. OF GOA, AND 3 ORS.,	ADV. ASHWINI AGNI FOR R.NO.3 ADV. RAJESH K SHIVOLKAR FOR R.NO.1 ADV. SUJAI JOSHI FOR R.NO.4 ADV. SHILPA RAMESH KHORJUVENKAR FOR R.NO.4 ADV. DIAS JOAO MARIANO PRUDENCIO FOR R.NO.4 ADV. DIVIYA BAKAL FOR R.NO.3 ADV. ADITI KAMAT FOR R.NO.3
88	WP/95/2016	ADV. PARAG S RAO ADV. RASHMI D. NAIK ADV. VIDYESH A. NAIK	SHREE MALLIKARJUN SHIPPING PVT. LTD. REP. THROUGH SIGNATORY BHUSHAN G. HONAVARKAR AND ANR.,	UNION OF INDIA, MINISTRY OF MINES, THROUGH ITS SECRETARY AND 3 ORS.,	
89	WP/111/2016	ADV. GAURISH N. AGNI ADV. SHAIKH FAHAD ADV. FERNANDES ANABEL ELDOMA FURTADO	VISHWASH P. KARPE.	STATE OF GOA, THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. SHAILESH V. GAWAS FOR R.NO.4 ADV. PRAVIN N. FALDESSAI FOR R-1 ADV. POONAM S. AJGAONKAR FOR R.NO.4 SERVICE IS COMPLETE

90	WP/140/2016	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	CECILIA RODRIGUES AND ANR.,	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 2	SERVICE IS COMPLETE -
91	WP/146/2016	ADV. PURUSHOTTAM R. KARPE ADV. SUNANDA SURLIKAR	HINDUSTAN UNILEVER LMT. THROUGH ITS AUTHORISED SIGNATOR S HARIHARAN.	STATE OF GOA AND 6 ORS.,	ADV. PRIYANKA KAMAT FOR RNO.1,2,3 & 4	
	WITH					
	WP/196/2014	ADV. S. M. SINGBAL ADV. AFSHAN BI ADV. SHRADDHA MUKADAM ADV. APARNA LATKAR	VARUN BEVERAGES LIMITED THR. ITS AUTHORISED SIGNATORY NARAYAN R. PRABHU GAONKAR	STATE OF GOA THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 4 ORS.,	ADV. MAHESH AMONKAR FOR R.NO. 3 & 4	
	WITH					
	WP/230/2016	ADV. PURUSHOTTAM R. KARPE ADV. SUNANDA SURLIKAR	NESTLE INDIA LTD. THR ITS AUTHORISED SIGNATORY DATTA SUBHASH SINAI LOTLIKAR.	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. AMIRA ABDUL RAZAQ AGA FOR RESP. NO. 1	
	WITH					
	WP/480/2016	ADV. SOMNATH B. KARPE ADV. ABHIJIT M. NAIK ADV. ASMITA NAKUL TIRODKAR	ITC LIMITED, REP. BY ITS AUT. SIGNATORY BELAVADY PRASANNA.	THE STATE OF GOA, REP. BY THE SECRETARY AND 2 OR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1, 2 & 3	MENTIONED MATTER
	WITH					
	WP/645/2016	ADV. S. M. SINGBAL ADV. NEELAM KUNKALINKAR ADV. SHRADDHA MUKADAM	GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD., THR. ITS AUT. SIG. MR. RC GUPTA.	STATE OF GOA, THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 3 ORS.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
	WITH					
	WP/695/2016	ADV. S. M. SINGBAL ADV. NEELAM KUNKALINKAR ADV. SHRADDHA MUKADAM	BRITANIA INDUSTRIES LTD. (BIL), THR. ITS AUT. SIGN. DILRANJAN BHATT.	STATE OF GOA, THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 4 ORS.		
	WITH					

	WP/700/2016	ADV. KAIF NOORANI ADV. GRISHMA R PILANKAR	SAMSUNG INDIA ELECTRONICS PVT. LTD., THR ITS AUT. SIG. PRASHANT RAJESHWAR AMALE.	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.	ADV. MAHESH AMONKAR AGA FOR RESP. NO. 3 ADV. AMIRA ABDUL RAZAQ AGA FOR RESP. NO. 1 & 2	
92	WP/158/2016	ADV. SARDESSAI BALKRISHNA PRAKASH	SAMEER SAVLO NAIK.	STATE OF GOA, THROUGH CHIEF SECRETARY AND 4 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3,4 & 5	
93	WP/172/2016	ADV. PARAG S RAO	SHIVAM VILLA PVT. LTD. REPRESENTED BY ITS DIRECTOR SUMIT SINGLA AND ANR.,	UNION OF INDIA, MINISTRY OF MINES, THROUGH ITS SECRETARY AND 3 ORS.,		
94	WP/186/2016	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	VITHAL S. VELUSKAR.	THE CHIEF SECRETARY, GOVT. OF GOA AND ANR.,		
95	WP/211/2016	ADV. SEBASTIAN VALES	SUDESH KUSMAKAR PILLAI.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 3	
	WITH CA/34/2016 IN WP/211/2016	ADV. SEBASTIAN VALES	SUDESH KUSMAKAR PILLAI.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.1 & 3	FOR INTERIM RELIEF
96	WP/230/2016	ADV. PURUSHOTTAM R. KARPE ADV. SUNANDA SURLIKAR	NESTLE INDIA LTD. THR ITS AUTHORISED SIGNATORY DATTA SUBHASH SINAI LOTLIKAR.	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. AMIRA ABDUL RAZAQ AGA FOR RESP. NO. 1	
97	WP/234/2016	ADV. PAI NIKHIL DEELIP	NINAD DEULKAR.	THE GOA HUMAN RIGHTS COMMISSION THR. ITS MEMBER SECRETARY AND 4 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.5 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.3 & 4 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. DHARMANAND R. VERNEKAR FOR R.NO.2 ADV. VISHNUPRASAD ANAND LAWANDE FOR R.NO.2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.5	

98	WP/305/2016	ADV. J. ABREU LOBO ADV. BHARATI KUNOLIEKAR	NAVAGAURI APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY ANTHONY VICTOR BRAGANZA.	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVERNMENT OF GOA AND 5 ORS.,	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1,2,3 & 5 ADV. PRANAY A KAMAT FOR R.NO.4
99	WP/323/2016	ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT	NELSON HEREDIA AND 3 ORS.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO.1, 2 & 3
	WITH				
	WP/825/2016	ADV. MAHESH AMONKAR	SURESH NARAYAN SALGAONKAR AND 3 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1,2 & 3
100	WP/344/2016	ADV. AGNETHA CASSANDRA LOBO ADV. SHAMBHAVI RAO ADV. PARAG S RAO	MARGAO MUNICIPAL COUNCIL, THR. ITS CHAIRPERSON BABITA PRABHUDESSAI AND 3 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	
101	WP/356/2016	ADV. JOSEPH VAZ	MARIO DICKSON.	THE STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 & 3
102	WP/365/2016	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX ADV. PARIKSHIT S. SAWANT	TULSHIDAS SHIRODKAR, ASSISTANT ENGINEER, PWD SUB-DIVISION IV, DIVISION II(ROADS), PANAJI.	THE CHIEF SECRETARY, STATE OF GOA AND ANR.,	ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2
103	WP/409/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR	R.K. RADHAKRISHNA.	THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE AND ANR.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 & 2
104	WP/410/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA	R.K. RADHAKRISHNA.	THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICER, AND 2 ORS.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1 & 2

105	WP/415/2016	ADV. ROHIT BRAS DE SA ADV. KALPANA SAPERKAR ADV. HAZEL FERNANDES ADV. SEQUEIRA JUDE TOREX	RAUL AIRES FERNANDES AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO.4 ADV. BAVINA KUKALEKAR FOR R.NO.4 ADV. NAGVEKAR PRATIKSHA RAMKRISHNA FOR R.NO.4	
106	WP/423/2016	ADV. SHALAKA SHELKE ADV. PAVITHRAN A.V ADV. KENY SANMAN RAJANIKANT	SUNANDA GAJANAN VAIGANKAR.	STATE OF GOA, THROUGH THE SECRETARY (EDUCATION) GOVERNMENT OF GOA AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1, 2 & 3	
107	WP/429/2016	ADV. ARJUN F. NAIK ADV. GAURIJ KANULKAR ADV. SNEHA D. SHETYE	ANAND PARAB AND 38 ORS.,	GOVERNMENT OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3	
108	WP/480/2016	ADV. SOMNATH B. KARPE ADV. ABHIJIT M. NAIK ADV. ASMITA NAKUL TIRODKAR	ITC LIMITED, REP. BY ITS AUT. SIGNATORY BELAVADY PRASANNA.	THE STATE OF GOA, REP. BY THE SECRETARY AND 2 OR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1, 2 & 3	MENTIONED MATTER
109	WP/497/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SUVIDYA BOX MANUFACTURING COMPANY PVT. LTD., THR. ITS DIRECTOR SACHIN R. KENI.	THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2,3 & 4	
110	WP/535/2016	ADV. AURO DE OLIVEIRA	ANTONIO G. BRAGANZA THROUGH POA ALDILA BRAGANZA.	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.	ADV. PRANAY A KAMAT FOR R.NO.2	RULE - SERVICE IS COMPLETE.
111	WP/576/2016	ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK	ALLABAKASH R. KUNDAGOL.	THE CHIEF ENGINEER, WATER RESOURCES DEPT. AND ANR.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
112	WP/590/2016	ADV. PRASHEEN LOTLIKAR	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS AUTH. SIGNATORY, CHANDRAKANT TATOBA GADKARI.	STATE OF GOA, THR. THE SECRETARY, MINISTRY OF POWER AND 2 ORS.		
113	WP/595/2016	ADV. PREETAM TALAULIKAR	MAPLE LOGISTICS PVT. LTD. THR. ITS AUT. SIGN. SUMIT GARG.	UNION OF INDIA SERVICE, THR. THE SECRETARY AND 4 ORS.	ADV. NAND KISHORE DUBEY FOR R.NO.5 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2,3 & 4 ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 & 4	

114	WP/609/2016	ADV. PARAG S RAO ADV. RASHMI NAIK ADV. AGNETHA CASSANDRA LOBO ADV. SWATI S KAMAT WAGH	FOMENTO RESOURCES PVT. LTD. THR. ITS DIRECTOR AND ANR.	BOARD OF TRUSTEES OF MORMUGAO PORT TURST, REP. BY ITS CHAIRMAN AND 2 ORS.	ADV. Y.V.NADKARNI FOR R.NO.1 & 2 ADV. D.SHIRGAM FOR R.NO.1 & 2	
115	WP/623/2016	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMANAND R VERNEKAR ADV. PARIMAL SURESH REDKAR	GOPAL V. BHOLNEKAR.	THE CHIEF OFFICER, CANACONA MUNICIPAL COUNCIL AND ANR.	ADV. DEVIDAS J. PANGAM FOR R.NO.2 ADV. MARIE ROSETTE PEREIRA FOR R.NO.1 ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.1 ADV. K. NAIK FOR R.NO.2 ADV. L. FERNANDES FOR R.NO.2 ADV. S.P. MUNJ FOR R.NO.2	SERVICE IS COMPLETE -
116	WP/645/2016	ADV. S. M. SINGBAL ADV. NEELAM KUNKALINKAR ADV. SHRADDHA MUKADAM	GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD., THR. ITS AUT. SIG. MR. RC GUPTA.	STATE OF GOA, THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 3 ORS.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
117	WP/695/2016	ADV. S. M. SINGBAL ADV. NEELAM KUNKALINKAR ADV. SHRADDHA MUKADAM	BRITANIA INDUSTRIES LTD. (BIL), THR. ITS AUT. SIGN. DILRANJAN BHATT.	STATE OF GOA, THR. CHIEF SECRETARY TO THE GOVT. OF GOA AND 4 ORS.		
118	WP/700/2016	ADV. KAIF NOORANI ADV. GRISHMA R PILANKAR	SAMSUNG INDIA ELECTRONICS PVT. LTD., THR ITS AUT. SIG. PRASHANT RAJESHWAR AMALE.	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.	ADV. MAHESH AMONKAR AGA FOR RESP. NO. 3 ADV. AMIRA ABDUL RAZAQ AGA FOR RESP. NO. 1 & 2	
119	WP/708/2016	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. SWATI S KAMAT WAGH	SOCIEDADE TIMBLO IRMAOS LIMITADA, REP. THR. ITS DIRECTOR, FRANCISCO LUME PEREIRA.	UNION OF INDIA, MINISTRY OF MOEF AND CC, THR. ITS SECRETARY AND 4 ORS.		
120	WP/765/2016	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA	P. NELSON IYPE AND 4 ORS.	STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4	

121	WP/790/2016	ADV. L. RAGHUNANDAN ADV. PEREIRA SUZETTE SAVIA. A PETITIONER NO.3 ADV. GAURANG D. PANANDIKER PETITIONER NO.3 ADV. SHIRODKAR NEHA ANIL PETITIONER NO.3 ADV. L. RAGHUNANDAN PETITIONER NO.3 ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A	GRADUATE ENGINEER\`S ASSOCIATION, THR. ITS AUT. REP. MARIO FURTADO AND ANR.	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 7 ORS.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3	SERVICE IS COMPLETE - AFFIDAVIT IN REPLY ON BEHALF OF R-3 IS FILED AT PAGE NOS 59 TO 79 - ADDITIONAL AFFIDAVIT IN REJOINDER ON BEHALF OF THE PETITIONERS IS PLACED AT PAGE NOS. 97 TO 102 - AFFIDAVIT IN REPLY OF R-5 IS PLACED AT PG. NOS. 103-157. - AFFIDAVIT IN REPLY NOT FILED - AMENDMENT CARRIED OUT AS PER ORDER DT.15/11/2017 AND ADDL. COMPILATION FILED AT PAGE NOS.157A TO 235 - IN VIEW OF ORDER DTD.19/07/2018 MATTER IS PLACED 'FOR ORDER' BEFORE HON'BLE COURT - WAKALATNAMA NOT FILED BY ADV. FOR R-5 & R-6 - REPLY NOT FILED -
	WITH					
	MCA/741/2018 IN WP/749/2016	ADV. L. RAGHUNANDAN ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER	GRADUATE ENGINEER'S ASSOCIATION, THR. ITS AUT. REP., MARIO FURTADO AND 4 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2 & 3	FOR INTERVENTION - - MAIN MATTER WP/749/2016 IS DISPOSED OFF -
122	WP/810/2016	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA	HUMBERTO D\CUNHA.	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.	ADV. PRAVIN N. FALDESSAI FOR R.NO.1, 2 & 3	
123	WP/825/2016	ADV. MAHESH AMONKAR	SURESH NARAYAN SALGAONKAR AND 3 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1,2 & 3	

124	WP/853/2016	ADV. DEVIDAS J. PANGAM ADV. KETAKI NAIK	DILIP N. GAUNKAR AND ANR.,	THE DIRECTOR OF ARCHIVES AND ARCHAEOLOGY, GOVT. OF GOA AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 ADV. BHOBE SHRADHA SUBHASH FOOR R.NO.3 ADV. ASHWIN D. BHOBE FOOR R.NO.3	SERVICE IS COMPLETE - IN VIEW OF ORDER DTD:-11/07/2017 IN MCA/530/2017 SUBSEQUENT ORDER DTD: 08/08/2017 IN WP/853/2016, AMENDMENT CARRIED OUT - AMENDED COPY OF THE PETITION IS FURNISHED BY THE ADV. FOR THE PETITIONER AND THE SAME IS PLACED IN THE FILE - AFFIDAVIT ON BEHALF OF THE R-1 & R-2 IS FILED AT PAGE NOS.48 TO 85 - AFFIDAVIT IN REJOINDER IS FILED AT PAGE NOS.86 TO 97 - AFFIDAVIT IN REPLY ON BEHALF OF R-3 FILED AT PAGE NOS.98 TO 148 - AFFIDAVIT IN REJOINDER FILED ON BEHALF OF PETITIONER IS FILED AT PAGE NOS.149 TO 157 - ADDITIONAL AFFIDAVIT ON BEHALF OF THE R-1 AND R-2 IS FILED AT PAGE NOS.158 TO 179 - AFFIDAVIT IN REJOINDER TO THE ADDL. AFFIDAVIT IN ON BEHALF OF PETITIONER NO.1 IS FILED AT PAGE NOS.180 TO 187 -
125	WP/890/2016	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	OLD CROSS FISHING CANOE OWNERS COOPERATIVE SOCIETY LTD. THR. ITS PRESIDENT CUSTODIO D\ SOUZA.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 ADV. ROHAN P. DESAI FOR R.NO.3 ADV. V.V.PEDNEKAR FOR R.NO.3	
126	WP/893/2016	ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V	SHRIKRISHNA R. DESSAI.,	STATE OF GOA, THR. THE CHIEF SECRETARY, OFFICE OF THE CHIEF SECRATERY AND 2 ORS.,		
127	WP/927/2016	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. KETAKI NAIK	JOHN SEBASTIAN AND 3 ORS.,	GOA HANDICRAFTS RURAL AND SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LTD.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1	



128	WP/988/2016	ADV. SHASHIKANT NARAYAN JOSHI ADV. AGUIAR NAVDEEP JOHN ADV. BALKRISHNA NATEKAR ADV. SONIA PREMANAND SHETYE ADV. ARCHANA SACHIN PAI BIR	SUBODH SHRIDHAR DESAI AND 300 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 4 ADV. VALMIKI MENEZES FOR R.NO.5	RULED ON 27/06/2017 - MCA/758/2017, APPLN FOR PEREMPTORY HEARING IS TAGGED TO FILE -STEPS ARE NOT TAKEN IN R/O OF UNSERVED R-12 TO R-17 AND R-2 & R-3 ARE AWAITED - RULE NOTICE OF R-3 STILL AWAITED AND STEPS NOT TAKEN TO SERVE UNSERVED R-12 TO R-17 - AS PER ORDER OF LD. DY. REGISTRAR DTD.16/04/2018 ON OFFICE NOTE DTD.13/4/2018, APPLICATION DTD.14/12/2017, IS ORDERED TO BE FILED SAME IS KEPT IN MISC FILE - IN VIEW OF ORDER DTD.14/04/2018, FA/307/2005 AND FA/28/2006 ARE DETAGGED - AFFIDAVIT ON BEHALF OF R-3 IS FILED AT PAGE NOS.179 TO 209 -ADDITIONAL AFFIDAVIT ON BEHALF OF THE PETITIONER IS FILED AT PAGE NOS. 210 TO 212 - IN VIEW OF ORDER DTD.19.06.2018 THE MATTER IS PLACED BEFORE HON'BLE COURT 'FOR DIRECTION' -
129	WP/992/2016	ADV. ANTHONY JOE D'SILVA	NILESH SUBHASH NAIK.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 & 3 ADV. JOSE FILIPE MELO FOR R.NO.2	
	WITH					
	WP/377/2017	ADV. RYAN DA PIEDADE MENEZES	HARESH LEKHRAJ MELWANI.,	THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. JOSE FILIPE MELO FOR R.NO.3 & 4 ADV. SUNITA JOSE FILIPE FOR R.NO.3 & 4	RULED ON 07/07/2016 - - SERVICE IS COMPLETE -

130	WP/998/2016	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	SOCIEDADE TIMBLO IRMAOS LIMITADA., THR. ITS DIRECTOR VARUN V. VAIGANKAR AND ANR.,	UNION OF INDIA,THR. ITS MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE, GOVT. OF INDIA AND3 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.2,3 & 4	
131	WP/1081/2016	ADV. GINA MARIA ALMEIDA	TULIP DIAGNOSTICS PVT. LTD.,	THE ASST. COMMISSIONER OF INCOME TAX OFFICER CIRCLE 1(1), PANAJI AND ANR.,		
132	WP/1125/2016	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	GLENN SOUSA TICLO.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,		
133	WP/1129/2016	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	VEDANTA LTD. (FORMERLY SESA STERLINT LTD/ SESA GOA LTD.),	ASSTT. COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,		
134	WP/1152/2016	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	ANTONIO G. BRAGANZA, THR. POA ALDILA BRAGANZA.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. JAIRAJ A LOHAR FOR R.NO.4 ADV. SONAM S PARAB FOR R.NO.4 ADV. KAPIL D. KERKAR FOR R.NO.4 ADV. PRIYANKA KAMAT FOR R.NO.1,2 & 3	RULED ON 20.09.2017 - IN VIEW OF ORDER DTD.27.09.2018 PASSED BY LD. REGISTRAR (JUDICIAL) THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS
135	WP/1164/2016	ADV. ASHA A. DESAI	PRADEEP TUKARAM NAIK BORKAR AND 4 ORS.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,		

136	WP/52/2017	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT	GABRIELLA CHRISLYNN DE MELLO.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.2 ADV. JAY MATHEW FOR R.NO.2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.2 ADV. RAM KAKKAR FOR R.NO.2 ADV. AAMIR JAMADAR FOR R.NO.2 ADV. NIKITA NADKARNI FOR R.NO.2 ADV. ASHISH KRISHNANATH KUNCOLIENCAR FOR R.NO.2 ADV. AKSHAYA JOGLEKAR FOR R.NO.2 ADV. PRAVIN N. FALDESSAI **FOR R.NO.1,3,4 & 8	
	WITH					
	STA/2507/2018 IN WP/52/2017	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	GABRIELLA CHRISLYNN DE MELLO.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.2 ADV. PRAVIN N. FALDESSAI **FOR R.NO.1,3,4 & 8	FOR DIRECTIONS -
137	WP/59/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	N. KRISHNAN ACHARY.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,		
	WITH					
	WP/765/2016	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA	P. NELSON IYPE AND 4 ORS.	STATE OF GOA THR. THE CHIEF SECREATARY AND 3 ORS.	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4	
138	WP/118/2017	ADV. PADGAONKAR CHAITANYA PRAKASH	GURUPRASAD B. P. MHAPNE.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR R.NO.1,2 & 3	RULE - INTERIM RELIEF - SYNOPSIS AND SUBMISSION NOT SUBMITTED

139	WP/121/2017	ADV. NORMA ALVARES ADV. ABIGAIL FERNANDES	SALVADOR RODRIGUES AND ANR.,	CHIEF CONSERVATOR OF FORESTS (C) AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. SHIVAN DESAI FOR R.NO.4 ADV. PRASAD U. DESSAI FOR R.NO.3	
140	WP/143/2017	ADV. PARAG S RAO ADV. SWATI S KAMAT WAGH ADV. AGNETHA CASSANDRA LOBO	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD., REP. BY ITS AUT. SIG., ISHAN JOSHI AND ANR.,	UNION OF INDIA, THR. ITS SECRETARY, GOVT. OF INDIA AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.4 ADV. S. R. RIVANKAR FOR R. NO. 3 ADV. MAHESH AMONKAR FOR R.NO.1	
141	WP/158/2017	ADV. KEDILAYA NANDINI BALAKRISHNA *THE PETITIONER ADV. SANTOSH HARI BHARNE *THE PETITIONER	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSO. OF INDIA AT GOA, REP. BY JOSE BRAGANZA AND 3 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO. 1,2,3 & 4	
142	WP/218/2017	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	CLIFFA D\COSTA AND 330 ORS.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1	
	WITH					
	MCA/512/2018 IN WP/218/2017	ADV. AMIRA ABDUL RAZAQ	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	CLIFFA D\COSTA AND 330 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	FOR EXTENSION OF TIME FOR SUBMISSION OF THE REPORT -

143	WP/237/2017	ADV. JITENDRA P. SUPEKAR	GOAN HOTELS AND REALTY PVT. LTD., REP. THR. ITS AUT. REP. BRIGADIER SUKHCHAIN KUMAR PURI.,	THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
144	WP/242/2017	ADV. KAIF NOORANI	MARIA DE LOURDES FILOMENA FIGUEIREDO DE ALBUQUERQUE.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
145	WP/295/2017	IN PERSON	KASHINATH JAIRAM SHETYE AND 3 ORS.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 13 ORS.,	ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.4 & 5 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.4 & 5 ADV. JOCELYN GODINHO FOR R.NO.4 & 5 ADV. V.KORGAONKAR FOR R.NO.4 & 5	
146	WP/307/2017	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN MARIA GODINHO ADV. LOTLIKAR DAKSHA GOKULDAS	PRASHANT KAMLAKANT DABOLKAR, THR. HIS CONSTITUTED ATTORNEY, PRADIP DABOLKAR.,	STATE OF GOA, THR. THE SECRETARY AND 3 ORS.,	ADV. PURNA BHANDARI AGA FOR R.NO.1, 2 & 3	SERVICE IS COMPLETE
147	WP/328/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	SURESH SALGAOKAR AND 2 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY AND 5 ORS.,	ADV. DINESH EKNATH NAIK FOR R.NO.5 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.5 ADV. NAIK SALOME DINESH FOR R.NO.5 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 & 3 ADV. TRUPTI M. PETHKAR FOR R.NO.4 ADV. SALOME D. NAIK FOR R.NO.4 ADV. DINESH E NAIK FOR R.NO.4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.6 ADV. ASHWIN D. BHOBE FOR R.NO.6	
148	WP/345/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	UDAY A. CHARI.,	THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	

149	WP/346/2017	ADV. PAVITHRAN A.V ADV. SANMAN R. KENY	C.L. GEORGE.,	STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. J. ABREU LOBO FOR R.NO.4	
150	WP/364/2017	ADV. RYAN DA PIEDADE MENEZES	DR. AGNELO M. FERREIRA.,	THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2	SERVICE IS COMPLETE
151	WP/437/2017	ADV. DEVIDAS J. PANGAM	DIPTESH M. RANE.	STATE OF GOA THR. ITS CHIEF SECRETARY AND 3ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1,2,3 & 4	RULED ON 28/06/2017- SERVICE IS COMPLETE - AFFIDAVIT IN REPLY DTD:-21/08/2017 IS FILED BY R-2 & R-3. THE SAME IS KEPT AT PAGE NOS 42 TO 53 - IN VIEW OF ORDER DT.26/9/17 AFFIDAVIT FILED BY THE LD. ADV. FOR THE PETITIONER AT PAGE NOS.54 TO 62 - TILL DATE. OUTCOME OF THE INTERACTION NOT PRODUCED -
152	WP/450/2017	ADV. MARUSHKA DE MONTE FURTADO	DAYANAND S. KANEKAR.,	STATE OF GOA THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.2,3,4,5,6,7 & 8 ADV. ANGLE CHIRAG AJAY FOR R.NO.2,3,4,5,6,7 & 8 ADV. FERNANDES ANNELEISE FOR R.NO.2,3,4,5,6,7 & 8	RULED ON 16/08/2017 - IN VIEW OF ORDER DTD.01/11/2018 PASSED BY THE LD. REGISTRAR(J), STEPS ARE NOT TAKEN IN R/O UNSERVED R-3 HENCE MATTER IS PLACED BEFORE HON'BLE COURT - STEPS ARE NOT TAKEN IN R/O UNSERVED R-3 -
153	WP/484/2017	ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE GOA STATE COOP. BANK LTD., THR. ITS MANAGING DIRECTOR, S. V. LOTLIKAR.	THE ASST. COMMISSIONER OF INCOME TAX CIRCLE 1(1) AND 2 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1	PROCESS FEE NOT PAID TO ISSUE RULE NOTICE
154	WP/500/2017	ADV. NIGEL DA COSTA FRIAS ADV. RALPH MASCARENHAS	ARTIMISIA RANGEL AND 3 ORS.,	THE GOA STATE ELECTION COMMISSION, THR. ITS CHIEF ELECTORAL OFFICER AND 3 ORS.,	ADV. NILESH V. S. SHIRODKAR FOR R.NO.4 ADV. ROHAN KUNCOLIKER FOR R.NO.4 ADV. SANGEETA RAUL FOR R.NO.4 ADV. NISHA JALMI FOR R.NO.4	

ADV. MR. ARUN A. S.  
TALAULIKAR FOR R.NO.5  
ADV. JOCELYN GODINHO  
FOR RESPONDENT 4  
ADV. V. BRAGANZA FOR  
RESPONDENT 4  
ADV. MANGUESHKAR KAJOL  
KAMLESH FOR RESPONDENT  
4  
ADV. VINOD VISHNU  
KORGAONKAR FOR  
RESPONDENT 4  
ADV. ABHISHEK SAWANT  
FOR R.NO.6  
ADV. PANKAJ P. PAI  
VERNEKAR FOR R.NO.6

R-1, 2, 3, 5 & 6 ARE SERVED.  
R-4 IS UNSERVED AS SHE  
REFUSED TO ACCEPT THE  
SAME AND ALSO NOT  
ALLOWED TO AFFIX THE  
NOTICE. AFFIDAVIT IN REPLY  
FILED AT PAGE NOS.113 TO  
123 - IN VIEW OF ORDER  
DT.20/12/2017, LIST OF  
DOCUMENTS ALONGWITH  
AFFIDAVIT OF PET -  
PG.192-215 - AS PER THE  
ORDER DT.05/3/2018,  
AFFIDAVIT OF SERVICE IS  
FILED ON 13/03/2018. AS PER  
THE AFFIDAVIT OF SERVICE  
A TRUE AND CORRECT COPY  
OF THE COMPLAINT HAS  
BEEN HAND DELIVERED ON  
08/03/2018 TO (1) VILLAGE  
PANCHAYAT CONDOLIM,  
BARDEZ GOA - (2) MR. ARUN  
A.S. TALAULIKAR AGA OF R-5  
- (3) MR. PANKAJ PAI  
VERNEKAR ADV. FOR R-6 - (4)  
MR. M. AMONKAR. C.G.S.C  
FOR R-2 & R-3 -NOTICE TO  
VILLAGE PANCHAYAT  
CANDOLIM, BARDEZ GOA IS  
SERVED. SERVICE REPORT OF  
R-4 IS AWAITED - POSTAL  
CHARGES NOT PAID HENCE  
NOTICE NOT ISSUED -  
FURTHER ON PERUSAL OF  
FILE IT IS SEEN THAT  
MCA/180/2018 HAS BEEN  
FILED FOR PROCESS OF R-4,  
THE SAME IS TAGGED  
HEREWITH AND PLACED  
BEFORE THE HON'BLE COURT  
- SERVICE REPORT IS  
AWAITED IN R/O R-4 - AS PER  
ORDER OF THE HON'BLE  
COURT DTD.16/7/18, NOTICE  
ISSUED TO R-4 "THE  
ARCHBISHOP OF GOA",  
DTD.24/7/18 IS DULY SERVED  
- REPLY NOT FILED - MEMO  
OF APPEARANCE NOT FILED  
FOR R-1 -

	WITH					
	MCA/971/2017 IN WP/501/2017	IN PERSON	JUGVIR INDER SINGH AND ANR.,	STATE OF GOA, THR. THE LEGISLATIVE ASSEMBLY AND 4 ORS.,	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.5	PRODUCTION DOCUMENTS OF
	WITH					
	MCA/179/2018 IN WP/501/2017	IN PERSON	JUGVIR INDER SINGH AND ANR.,	STATE OF GOA, THR. THE LEGISLATIVE ASSEMBLY AND 5 ORS.,	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.5 ADV. ABHISHEK SAWANT FOR R.NO.6 ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.6	PRODUCTION DOCUMENTS OF
	WITH					
	MCA/180/2018 IN WP/501/2017	IN PERSON	JUGVIR INDER SINGH AND ANR.,	STATE OF GOA, THR. THE LEGISLATIVE ASSEMBLY AND 5 ORS.,	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.5 ADV. ABHISHEK SAWANT FOR R.NO.6 ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.6	SERVICE OF PROCESS
	WITH					
	STA/3125/2018 IN WP/501/2017	IN PERSON	JUGVIR INDER SINGH AND ANR.,	STATE OF GOA, THR. THE LEGISLATIVE ASSEMBLY AND 5 ORS.,		
156	WP/522/2017	ADV. PADGAONKAR CHAITANYA PRAKASH	NITIN RAIKAR.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 5 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 5 ADV. PRAVIN N. FALDESSAI FOR R.NO.6 ADV. DEVIDAS J. PANGAM FOR R.NO.3	
157	WP/525/2017	ADV. RAMA GAJANAN RIVANKAR ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR	KRISHNENDU MUKHERJEE, THR. HIS CONST. POA, CLIFFORD VIEGAS.,	THE DEPUTY COMMISSIONER OF INCOME TAX, BANGALURU AND 3 ORS.,	ADV. SUSAN LINHARES FOR .RNO.3 & 4 ADV. SUSAN LINHARES FOR RESPONDENT NO. 1 ADV. SUSAN LINHARES FOR RESPONDENT NO. 2	
158	WP/557/2017	ADV. SAHISH MAHAMBREY ADV. PALLAVI KARMALKAR ADV. KISHORE AROSKAR	SATYAWAN HARMALKAR.,	STATE, THR. THE CHIEF SECRETARY, GOVT OF GOA AND 9 ORS.,	ADV. SALVADOR SANTOSH REBELLO FOR R.NO.1 & 2 ADV. MELISSA C. CONCEPTION FOR R.NO.4 ADV. VALMIKI MENEZES FOR R.NO.4 ADV. PARIKSHIT S. SAWANT FOR R.NO.3	



159	WP/571/2017	ADV. PADGAONKAR CHAITANYA PRAKASH	SANDEEP P. LOTLIKAR.	\THE GOA STATE CO-OPERATIVE BANK LTD AND ANR.,	ADV. GIRISH K. SARDESSAI FOR R.NO.1 & 2 ADV. N. GAONKAR FOR R.NO.1 & 2 ADV. AVALON ALTON CARVALHO FOR R.NO.1 & 2	
160	WP/636/2017	ADV. DEVIDAS J. PANGAM	ANJALI ANIL NAIK AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRADOSH P. DANGUI FOR R.NO.1,2 & 3	
161	WP/672/2017	ADV. L. RAGHUNANDAN	SHIVPRASAD S. NAIK.,	STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS.	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-5	
	WITH					
	WP/799/2017	ADV. L. RAGHUNANDAN	SHIVPRASAD S. NAIK.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,		
162	WP/799/2017	ADV. L. RAGHUNANDAN	SHIVPRASAD S. NAIK.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,		
163	WP/813/2017	ADV. VENKATESH R. PRABHU TAMBA	CMDE P K S SRIVASTAVA.,	UNION OF INDIA, THR. THE SECRETAY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.2 ADV. MAHESH AMONKAR FOR R.NO.1	
164	WP/829/2017	ADV. PRASHEEN LOTLIKAR ADV. PATIL NEELAM ANANDRAO ADV. PADGAONKAR CHAITANYA PRAKASH ADV. MARUSHKA DE MONTE FURTADO	DIOGO PAULO ANTAO AND 2 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1, 2 & 3 ADV. SIYA DHARGALKAR FOR RESP. 3 ADV. PEARL ELSA REMEDIOS FOR RESP. 3 ADV. ANUSHA D. KAISURKAR, FOR RESP 3 ADV. JAYANT PANDURANG MULGAONKAR FOR RESPONDNT NO. ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT NO	
165	WP/842/2017	ADV. AMAY ARJUN PHADTE	WHITE FEATHER GUEST HOUSE, THR. ITS PROP., VISHWAS NAGUESH SHETGAONKAR.,	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 & 2 ADV. S.M. WALAWAIKAR FOR R.NO.3 ADV. SUKANT V. HALANKAR FOR R.NO.3	AFFIDAVIT IN REPLY FILED AND PLACED AT PG. NO.142 TO 144.

166	WP/845/2017	ADV. ARJUN F. NAIK ADV. SNEHA D. SHETYE ADV. POONAM AJGAONKAR ADV. MEHANDI ANAY NAIK DESAI	JAIWANT P. NAIK.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 12 ORS.,	ADV. PARAG S RAO R.NO.3,4,5,6 & 7 ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO. 14 & 15 ADV. AGNETHA CASSANDRA LOBO R.NO.8,9,10,11,12 & 13 ADV. AGNETHA CASSANDRA LOBO R.NO.3,4,5,6 & 7 ADV. PARAG S RAO R.NO.14 & 15 ADV. PARAG S RAO R.NO.8,9,10,11,12 & 13	
167	WP/851/2017	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. KETAKI NAIK	OSCAR GONSALVES.,	GOA STATE INFORMATION COMMISSION AND 4 ORS.,		
168	WP/852/2017	ADV. KAPIL D. KERKAR ADV. PRITI J. MANDREKAR	DEEPAK P. VAINGANKAR.,	GOA STATE CHIEF INFORMATION COMMISSIONER AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.2 ADV. PRASHEEN LOTLIKAR RESPONDENT NO. 3	
169	WP/911/2017	ADV. G. VIJAYCHANDRAN	SUBRAY.,	UNION OF INDIA, THR. SECRETARY AND 5 ORS.,	ADV. MAHESH AMONKAR FOR R.NO.6	
170	WP/955/2017	ADV. SHIRIN V. NAIK ADV. KALPA GOVENKAR ADV. NITISHA U. NAIK ADV. SHRUSHTI S. NAIK	NORTH GOA RENT A CAB ASSOCIATION, THR. ITS AUT. PRESIDENT, RAMDAS SAKHARAM PALKAR AND ANR.,	STATE OF GOA, THR. THE SECRETARY TRANSPORT, GOVT. OF GOA AND 3 ORS.,		
	WITH WP/4/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. RASIKA NAIK ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	PUSHKAL FERNANDES.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4	SERVICE IS COMPLETE - ADDITIONAL AFFIDAVIT OF THE R-4 AT PAGE NOS.174 TO 186 - REPLY OF PETITIONER TO ADDITIONAL AFFIDAVIT FILED BY R-4 AT PAGE NOS.187 TO 190 -

171	WP/977/2017	ADV. NIGEL DA COSTA FRIAS ADV. IVINA MIRANDA ADV. BAVINA KUKALEKAR ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	HIPOLITO D'COSTA AND 2 ORS.,	INACINHO FERNANDES AND ANR.,	ADV. GEETESH RAMESH SHETYE FOR R.NO.3 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1
172	WP/1004/2017	ADV. VALMIKI MENEZES	THE COMUNIDADE OF MAPUSA, THR. ITS ATTORNEY, MAURICE L. J. D'SOUZA.,	THE PUBLIC INFORMATION OFFICER, OFFICE OF THE ADMINISTRATOR OF COMUNIDADES, MAPUSA AND ANR.,	
173	WP/1036/2017	ADV. SHASHIKANT NARAYAN JOSHI ADV. BHAT SAMEERA SATISH ADV. ADITI KAMAT ADV. BALKRISHNA NATEKAR ADV. AGUIAR NAVDEEP JOHN	SUVARNA ANKUSH SHETKAR AND 2 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1,2 & 3 ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.4 & 5 ADV. DEEPAK GAONKAR FOR R.NO.4 & 5
174	WP/1082/2017	ADV. DEVIDAS J. PANGAM	NARAYAN BAJIRAO TARI.,	STATE OF GOA THR. ITS CHIEF SECRETARY, PORVORIM AND 5 ORS.,	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS.1,2&6 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.4 ADV. ASHWIN D. BHOBE FOR R.NO.4 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R.NO.5
175	WP/1088/2017	ADV. DEVIDAS J. PANGAM	MAHESH N. NAIK AND 20 ORS.,	THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, GOVT. OF GOA, PANAJI AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2
	WITH				
	WP/1089/2017	ADV. DEVIDAS J. PANGAM	DEVRAJ KUSTA TARI AND 55 ORS.,	THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, PANAJI AND 2 ORS.,	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3

176	WP/1089/2017	ADV. DEVIDAS J. PANGAM	DEVRAJ KUSTA TARI AND 55 ORS.,	THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, PANAJI AND 2 ORS.,	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3
177	WP/4/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	
178	WP/5/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	SHANTILAL KHUSHALDAS AND BROTHERS PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	
179	WP/6/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	

180	WP/7/2018	<p>ADV. VIBHAV RAJIV          AMONKAR          ADV. MARIA CARMITA          DCOSTA MASHELKAR          ADV. GAURANG D.          PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE          SAVIA. A          ADV. SHIRODKAR NEHA          ANIL</p>	<p>S. KANTILAL AND          COMPANY PVT. LTD., THR.          ITS DIRECTOR, MUKESH M.          SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS          CHIEF SECRETARY AND 2          ORS.,</p>
181	WP/8/2018	<p>ADV. VIBHAV RAJIV          AMONKAR          ADV. MARIA CARMITA          DCOSTA MASHELKAR          ADV. GAURANG D.          PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE          SAVIA. A          ADV. SHIRODKAR NEHA          ANIL</p>	<p>SHANTILAL KHUSHALDAS          AND BROS. PVT. LTD., THR.          ITS DIRECTOR, MUKESH M.          SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS          CHIEF SECRETARY AND 2          ORS.,</p>
182	WP/9/2018	<p>ADV. VIBHAV RAJIV          AMONKAR          ADV. MARIA CARMITA          DCOSTA MASHELKAR          ADV. GAURANG D.          PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE          SAVIA. A          ADV. SHIRODKAR NEHA          ANIL</p>	<p>S. KANTILAL AND          COMPANY PVT. LTD., THR.          ITS DIRECTOR, MUKESH M.          SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS          CHIEF SECRETARY AND 2          ORS.,</p>

183	WP/10/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
184	WP/11/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
185	WP/12/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND CO. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>

186	WP/13/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
187	WP/14/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
188	WP/15/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>

189	WP/16/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
190	WP/17/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
191	WP/63/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>



192	WP/64/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SALGAOCAR MINING INDUSTRIES PVT. LTD., THR. ITD DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
193	WP/66/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
194	WP/67/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>

195	WP/68/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. MARIA CARMITA DCOSTA MASHELKAR          ADV. GAURANG D. PANANDIKER          ADV. GAUTAMI KAMAT          ADV. BORKAR SHRADDHA          ADV. PEREIRA SUZETTE SAVIA. A          ADV. SHIRODKAR NEHA ANIL</p>	<p>MINEIRA NACIONAL LIMITADA, THR. ITS REP., MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
196	WP/69/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. MARIA CARMITA DCOSTA MASHELKAR          ADV. GAURANG D. PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE SAVIA. A          ADV. SHIRODKAR NEHA ANIL</p>	<p>SALGAOCAR MININIG INDUSTRIES PVT. LTD. THR, ITS DIRECTOR, MUKESH M. SALGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
197	WP/70/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. MARIA CARMITA DCOSTA MASHELKAR          ADV. GAURANG D. PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE SAVIA. A          ADV. SHIRODKAR NEHA ANIL</p>	<p>MARZOOK AND CADAR PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>

198	WP/71/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	S. KANTILAL AND COMPANY PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,
199	WP/72/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	RALPH DE SOUZA.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,
200	WP/73/2018	ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL	SALGAOCAR MINING INDUSTRIES PVT. LTD. THR. ITS DIRECTOR, MUKESH M. SALGLANI AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,
201	WP/96/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	JITENDRA I. SHIRODKAR.,	THE DEAN, GOA MEDICAL COLLEGE AND 2 ORS.,

202	WP/111/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. MARIA CARMITA DCOSTA MASHELKAR          ADV. GAURANG D. PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE SAVIA. A          ADV. SHIRODKAR NEHA ANIL</p>	<p>LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>	
203	WP/112/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. MARIA CARMITA DCOSTA MASHELKAR          ADV. GAURANG D. PANANDIKER          ADV. BORKAR SHRADDHA          ADV. GAUTAMI KAMAT          ADV. PEREIRA SUZETTE SAVIA. A          ADV. SHIRODKAR NEHA ANIL</p>	<p>LATE XEC CADAR XEC USMAN, THR. LRS., XEC MUSTAFA CADAR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>	
204	WP/127/2018	<p>ADV. VIBHAV RAJIV AMONKAR          ADV. M. S. PRABHUDESAI          ADV. GAURANG D. PANANDIKER</p>	<p>WOCKHARDT LTD., REP. THR. ITS AUT. REP., SATISH BARDE.,</p>	<p>THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,</p>	<p>ADV. SHIVRAJ GAONKAR FOR R.NO.3          ADV. SIDHANT KAUSHIK FOR RESPONDENT 4          ADV. MANISH DEMBLA FOR RESPONDENT NO. 4          ADV. KRISHNA VIJAY SINGH FOR RESPONDENT 4          ADV. FEMY FERNANDES GOMES FOR RESPONDENT 4          ADV. SHAMBHAVI RAO FOR RESPONDENT NO. 4          ADV. LAXMAN SAWANT FOR R.NO.3          ADV. KSHITIJA GAONKAR FOR R.NO.3</p>

205	WP/134/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>
206	WP/135/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>RALPH DE SOUZA.,</p>	<p>STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,</p>
207	WP/141/2018	<p>ADV. VIBHAV RAJIV AMONKAR ADV. MARIA CARMITA DCOSTA MASHELKAR ADV. GAURANG D. PANANDIKER ADV. BORKAR SHRADDHA ADV. GAUTAMI KAMAT ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL</p>	<p>SHANTILAL KHUSHALDAS AND BROS. PVT. LTD., THR. ITS DIRECTOR, MUKESH M. SAGLANI AND ANR.,</p>	<p>STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,</p>

208	WP/149/2018	ADV. NIGEL DA COSTA FRIAS ADV. VISHAL SAWANT ADV. RALPH MASCARENHAS ADV. IVINA MIRANDA ADV. BAVINA KUKALEKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	ANTHONY JOSE NAZARETH RODRIGUES.,	THE CORPORATION OF THE CITY OF PANAJI, THR. ITS COMMISSIONER.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.2	
209	WP/188/2018	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. SUNITA S GUPTA	JAYADEV HIREMATH.,	STATE OF GOA, THR. ITS SECRETARY AND 3 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2,3 & 4	- SERVICE IS COMPLETE - AMENDMENT CARRIED OUT - REPLY NOT FILED - RESPONSE NOT FILED -
210	WP/200/2018	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	DATTARAM V. CHARI.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 & 2	
211	WP/207/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	AKSHATA R. KORGAONKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. PARAG G. WAGLE FOR R.NO.4 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3 ADV. KAMAT GHANEKAR TANVI FOR R.NO.4	
212	WP/224/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	FILIPINHO L. GOMES.,	GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
213	WP/225/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	ALLWYN S. PIRES AND 4 ORS.,	GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.2 ADV. DEEP D. SHIRODKAR FOR R.NO.1	

214	WP/235/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	LAMBERT P. A GODINHO.,	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1-3 ADV. JOCELYN MARIA GODINHO FOR RESPONDENT NO. 4 ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT NO. 4 ADV. VINOD VISHNU KORGAONKAR FOR RESPONDENT NO. 4	
215	WP/237/2018	ADV. PARAG S RAO ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY ADV. AGNETHA CASSANDRA LOBO	WILLIAM BARRETO.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 8 ORS.,	ADV. VILAS P. THALI FOR R.NO.9 ADV. SUSAN LINHARES FOR R.NO.1,2,3,6 & 7 ADV. JAIRAJ A. LOHAR FOR R.NO.5 ADV. SONAM S. PARAB FOR R.NO.5 ADV. KAPIL D. KERKAR FOR R.NO.5	NOTICE ISSUED TO R-5 IS SERVED - ADDITIONAL AFFIDAVIT OF R-5 IS FILED AT PAGE NOS.101 TO 103 - ADDL. AFFIDAVIT OF R-5 IS FILED AT PAGE NOS.104 TO 105 - NOTICE TO R-9 IS DULY SERVED - NOTICE TO R-8 IS RETURNED BACK UNSERVED AS NOBODY COULD IDENTIFY R-8 - REPLY FILED BY R.9 PLACED AT PG. NO.106-129 - AFFIDAVIT IN REJOINDER DTD.26/03/2019 IS FILED AT PAGE NOS.130 TO 177 - SUR-REJOINDER OF R+9 PLACED AT PG. NOS. 178-187 -

216	WP/331/2018	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	RAJESH MOHAN GAONKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 & 3 ADV. NEELESH A. TAKKEKAR FOR R.NO.4	SERVICE IS COMPLETE BEFORE ADMISSION - AFFIDAVIT IN REPLY OF R-4 IS FILED AT PAGE NOS.132 TO 174 - AFFIDAVIT IN REJOINDER TO THE AFFIDAVIT IN REPLY FILED ON BEHALF OF R-4 IS FILED AT PAGE NOS.175 TO 185 - - AFFIDAVIT ON BEHALF OF R-3 IS FILED AT PAGE NOS.186 TO 192 - ANNEXURES FILED AT PG. NOS. 193-195, AFFIDAVIT IN REJOINDER FILED AND PLACED AT PG. NOS. 196 - 213 - AFFIDAVIT IN COMPLIANCE PURSUANT TO ORDER DTD.30/01/2019 ON BEHALF OF R-3 IS FILED AT PAGE NOS.214 TO 220 - AFFIDAVIT IN REPLY FILED ON BEHALF OF PETITIONER AT PAGE NOS.221 TO 228 - -
WITH						
	WP/740/2018	ADV. DEEPAK GAONKAR ADV. ASHLESHA GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	RAJESH MOHAN GAONKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. DEEP D. SHIRODKAR **FOR R.NO.1,2 & 3	ADV. MS. P. BHANDARI, ADDL. GOVT. ADV. HAS PUT IN APPEARANCE ON BEHALF OF R-1 TO R-3 - AFFIDAVIT ON BEHALF OF R-3 IS FILED AT PAGE NOS.147 TO 158 - AFFIDAVIT IN REJOINDER FILED AND PLACED AT PG. NOS. 159-175.
217	WP/344/2018	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	DIWAKAR G. GAUNS DESSAI AND 4 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY AND 9 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R. NO. 5 TO 10 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,3 & 4 ADV. ARAUJO ASHVINI AFONSO FOR R.NO.5 TO 10 ADV. ADITI NAIK FOR R. NO. 5 TO 10 ADV. MARUSHKA DE MONTE FURTADO FOR R. NO. 5 TO 10 ADV. MAITHILI SHARAD PRABHU CHODNEKAR FOR R. NO. 5	



218	WP/386/2018	ADV. RYAN DA PIEDADE MENEZES ADV. GEMINI XETTIGAR ADV. GINA MARIA ALMEIDA	DR. R. SOLOMON RAJKUMAR.,	THE UNION OF INDIA, THR. SECRETARY, GOVT. OF INDIA AND 4 ORS.,	ADV. MAHESH AMONKAR FOR RESPONDENTS	ADV. MR. M. AMONKAR, CENTRAL GOVT. STANDING COUNSEL HAS PUT IN APPEARANCE ON BEHALF OF RESPONDENTS -
219	WP/429/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	MILAGRES SOARES.,	COMMISSIONER OF EXCISE, GOVT. OF GOA AND 2 ORS.,	ADV. PURNA BHANDARI FOR R.NO.1,2 & 3	
220	WP/461/2018	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	PRINCE GAUTAM.,	THE DIRECTORATE GENERAL OF HEALTH SERVICES, REP. THR. DIRECTOR AND 2 ORS.,		
221	WP/519/2018	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND	NINETTE RITA SILVEIRA AND ANR.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2 & 3	
222	WP/536/2018	ADV. KHOLKAR PREMANAND ANAND ADV. NISHANT P. SHIRGAOKAR ADV. DEEIKI T. FATERPEKAR	UMESH JOSHI AND 3 ORS.,	STATE OF GOA, THROUGH CHIEF SECRETARY AND 7 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 3 ADV. JOSE REIS FOR R.NO.8 ADV. ANTHONY JOE D'SILVA FOR R.NO.8	
223	WP/581/2018	ADV. VALMIKI MENEZES	VIVEKANAND PAUSKAR AND 5 ORS.,	REGISTRAR OF COOPERATIVE SOCIETIES, PANAJI AND ANR.,		
224	WP/598/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	SANDESH N. CHODANKAR AND 17 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. PRIYANKA KAMAT FOR R.NO.1 & 2	
225	WP/705/2018	ADV. VIVEK ANGELO RODRIGUES U/LAS ADV. AMOGH V. PRABHUDESAI FOR R.NO.1,2 & 3 ADV. VIVEK ANGELO RODRIGUES	SACHIN PHADKE.,	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,		

226	WP/724/2018	ADV. YADIKA MANDREKAR	DHRUVA BHAKAR.,	DIRECTORATE OF TECHNICAL EDUCATION, GOVT. OF GOA AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR RESP NO. 1 TO 4	MENTIONED MATTER -
227	WP/754/2018	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. PRATIKSHA JUBA MANDREKAR	PREMANAND P. NAIK AND ANR.,	SHREE SHANTADURGA EDUCATION SOCIETY, THR. ITS CHAIRMAN, MAHADEV N. NAIK AND 4 ORS.,	ADV. SUSAN LINHARES FOR R.NO.4 & 5 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1 & 2	
228	WP/759/2018	ADV. NEELESH A. TAKKEKAR	INDEPENDENT POWER PRODUCERS ASSOCIATION OF INDIA, REP. BY AUT. SIGN., RAGHVENDRA UPADHYAYA AND ANR.,	UNION OF INDIA, MINISTRY OF POWER, REP. BY THE SERETARY AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR RESP NO. 4 ADV. DEEP D. SHIRODKAR FOR R.NO.3 ADV. MAHESH AMONKAR FOR R.NO.1	AFFIDAVIT OF SERVICE IS FILED STATING THAT THE RESPONDENTS ARE SERVED PERSONALLY - SERVICE OF R-1 & R-3 IS COMPLETE - AFFIDAVIT IN REPLY OF R-3 IS FILED AT PAGE NOS.261 TO 271 - AFFIDAVIT IN REJOINER IS FILED AT PAGE NO.272 TO 283 -
229	WP/793/2018	ADV. ARJUN F. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	CHANDAN ANANT PARVATKAR.,	UNION OF INDIA, THR. SECRETARY AND 7 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5,6,7 & 8	
	WITH					
	MCA/687/2018 IN WP/793/2018	ADV. ARJUN F. NAIK ADV. SNEHA D. SHETYE ADV. MEHANDI ANAY NAIK DESAI	CHANDAN ANANT PARVATKAR.,	UNION OF INDIA, THR. SECRETARY AND 7 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5,6,7 & 8	- FOR DIRECTION - MR. RAJESH SHIVOLKAR, ADDL. GOVT. ADV. FOR THE STATE - --
230	WP/798/2018	ADV. JOSEPH VAZ ADV. TREENCE ANTHONY VAZ	GURUDAS SHIVRAM REDKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1 TO 5	
231	WP/812/2018	ADV. PANKAJ P. PAI VERNEKAR ADV. ABHISHEK SAWANT	FILM AND TELEVISION PRODUCERS GUILD OF INDIA LTD., THR. ITS AUT. SING., GIRISH NADKARNI AND 3 ORS.,	THE STATE OF GOA, THR. SECRETARY (FINANCE) AND 2 ORS.,	ADV. SHIVAN DESAI FOR R.NO.3 ADV. JATIN RAMAIYA FOR R.NO.3 ADV. BHARNE SADHVI MANGESH FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.3 ADV. KETAKI L. PEDNEKAR FOR R.NO.3	
232	WP/841/2018	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. SHILPA LOTLIKAR	RAMCHANDRA VOLVOIKAR.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 & 3	

233	WP/864/2018	ADV. VIJAY A. PALEKAR ADV. T. SHIRODKAR	KHYATI CHOURASIA.,	SYNDICATE BANK, REP. BY THE BRANCH MANAGER, VASCO BRACH, VASCO.,	ADV. SANDESH GAJANAND ARABEKAR FOR RESPONDENT ADV. PRASAD R. KHOLKAR FOR RESPONDENT ADV. UJWALA KOUTHANKAR FOR RESPONDENT	AMENDMENT CARRIED OUT - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.28.01.2019, STA/389/2019 FOR JOINING OF PARTIES IS TAGGED TO THE FILE - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NOS.68 TO 140 - ADDL. AFFIDAVIT IN REPLY OF THE RESPONDENT SYNDICATE BANK, VASCO-BRANCH IS FILED AT PAGE NOS.141 TO 201 -
	WITH					
	STA/389/2019 IN WP/864/2018	ADV. VIJAY A. PALEKAR	KHYATI CHOURASIA.,	SYNDICATE BANK, REP. BY THE BRANCH MANAGER, VASCO BRACH, VASCO.,		FOR JOINING PARTIES
234	WP/879/2018	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	NARAYAN S. NERURKAR AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,		ADV. MR. A. PRABHUDESSAI, ADDL. GOVT HAS PUT IN APPEARANCE ON BEHALF OF RESPONDENTS - MEMO OF APPEARANCE NOT FILED FOR RESPONDENTS - AFFIDAVIT IN REPLY, REJOINDER NOT FILED -

235 WP/903/2018

ADV. KAIF NOORANI  
ADV. GADNIS  
VISHWANATH B.

PRAVIN KUMAR GOSALIA.,

GOA STATE POLLUTION  
CONTROL BOARD, THR. ITS  
MEMBER SECRETARY.,

- AFFIDAVIT OF SERVICE  
FILED BY ADV. FOR  
PETITIONER STATING THAT  
RESPONDENT IS DULY  
SERVED WITH PRIVATE  
NOTICE. - SERVICE IS  
COMPLETE - MINUTES OF  
THE MEETING, DECISION NOT  
PLACED ON RECORD - IN  
VIEW OF ORDER  
DTD.02.02.2019, AMENDMENT  
CARRIED OUT AND ALSO  
FURNISHED AMENDED COPY  
OF PETITION AND SAME IS  
KEPT IN THIS FILE -  
AFFIDAVIT IN REPLY OF R-2  
IS FILED AT PAGE NOS.169 TO  
175 - AFFIDAVIT IN  
REJOINDER IS FILED AT PAGE  
NOS.176 TO 183 - REPLY NOT  
FILED - MEMO OF  
APPEARANCE NOT FILED FOR  
RESPONDENT -

236 WP/969/2018

ADV. NIGEL DA COSTA  
FRIAS  
ADV. LAXMI SAWANT  
ADV. CORREIA MARIA  
SIMONE JUDITH

AGOSTINHO F. DIAS AND 3  
ORS.,

THE STATE OF GOA, THR.  
ITS CHIEF SECRETARY  
AND 2 ORS.,

237	WP/976/2018	ADV. VALMIKI MENEZES	SUDAN FATI NAIK GAONKAR.,	THE SECRETARY EDUCATION, GOVT. OF GOA, PORVORIM AND 4 ORS.,	ADV. PRIYANKA KAMAT FOR R.NO.1 & 2 ADV. JAY MATHEW FOR R.NO.3 ADV. AKSHAYA JOGLEKAR FOR R.NO.3 ADV. NIKITA NADKARNI FOR R.NO.3 ADV. ASHISH KRISHNANATH KUNCOLIENCAR FOR R.NO.3 ADV. AAMIR JAMADAR FOR R.NO.3 ADV. AMOGH V. PRABHUDESAI FOR R.NO.3 ADV. RAM KAKKAR FOR R.NO.3 ADV. PRADOSH P. DANGUI FOR R.NO.3	MENTIONED MATTER - RULED ON 16/07/2019 - ADV. PRIYANKA KAMAT, ADDL. GOVT. ADV HAS PUT IN APPEARANCE ON BEHALF OF R-1 & R-2 - AMENDMENT CARRIED OUT - NOTICE TO R-3 & R-5 ARE SERVED - - AS PER FARAD ENDORSEMENT DTD.11/03/2019, R-5 IS SERVED - AFFIDAVIT IN REPLY OF R-5 IS FILED AT PAGE NOS.67 TO 84 - AFFIDAVIT IN REPLY OF R-4 IS FILED AT PAGE NOS.85 TO 107 - IN VIEW OF ORDER DTD.10/06/2019, PASSED BY HON'BLE COURT, COPIES OF THE REPLIES ON BEHALF OF R-4 & R-5 ARE HANDED OVER TO THE LD ADV. FOR THE PETITIONER - NOTICE ISSUED TO R-4 & R-5 OF WHICH SERVICE REPORT IS AWAITED - AFFIDAVIT OF SERVICE NOT FILED - NOTICE ISSUED TO RESPONDENT NOS.4 & 5 OF WHICH SERVICE REPORT IS AWAITED -
238	WP/1111/2018	ADV. KAIF NOORANI	JOLLY CONSTRUCTIONS, THR. ITS PARTNER, SEEMA DIAS.,	CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, CUNCOLIM.,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. DEEP D. SHIRODKAR FOR R.NO.2 ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANDESH D. PADIYAR FOR RESPONDENT	- SERVICE IS COMPLETE - AMENDMENT CARRIED OUT - REPLY NOT FILED -
239	WP/1124/2018	ADV. JOSEPH VAZ ADV. TERENCE ANTHONY VAZ	SURESH ANAND BHANDARI.,	STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3,4 & 5	

WITH

	WP/798/2018	ADV. JOSEPH VAZ ADV. TREENCE ANTHONY VAZ	GURUDAS SHIVRAM REDKAR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1 TO 5	
240	WP/1133/2018	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	MANUELA MACHUT.,	THE UNION OF INDIA, THR. HOME SECRETARY, MINISTRY OF HOME AFFAIRS, GOVT. OF INDIA, AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 & 4 ADV. SARVADNYA D. PATIL FOR R.NO.2	LD. AGA WAIVES NOTICE FOR R-3 & R-4 - AMENDMENT CARRIED OUT - IN VIEW OF ORDER DTD.24.04.2019, SERVICE IS COMPLETE - AFFIDAVIT IN REPLY DTD.08/01/2019 FILED ON BEHALF OF R-3 AND R-4 AT PAGE NOS.133 TO 197 - AFFIDAVIT IN REPLY OF R-1 & R-2 FILED AT PAGE NOS.198 TO 211 - REJOINDER NOT FILED -
241	WP/1163/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	NITESH MADKAIKAR AND 4 ORS.,	THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 4	
242	WP/122/2019	ADV. VILAS P. THALI	MANJIRI M. DIUKAR.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3	ADV. MR. SAGAR GURUDAS DHARGALKAR, ADDL. GOVT. ADV. FOR RESPONDENTS NOS.1, 2 & 3 - AFFIDAVIT IN REPLY OF R-1, 2 & 3 IS FILED AND PLACED AT PG. NOS. 97-113, REJOINDER NOT FILED -
243	WP/135/2019	ADV. PRANAY A KAMAT	VILLAGE PANCHAYAT OF LOLIEM-POLIEM, REP. BY THE SECRETARY, SANDEEP SOIRU DESSAI.,	THE GOA COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES, THR. ITS SECRETARY AND ANR.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R. NO. 1.	RULED ON 13.03.2019 - POSTAL CHARGES NOT PAID TO ISSUED RULE NOTICE TO R-2 - AFFIDAVIT IN REPLY NOT FILED -
244	WP/207/2019	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI RAMESH NAIK	SHERYL BRAGANZA AND 2 ORS.,	STATE OF GOA, THR. ITS SECRETARY, PWD, PORVORIM AND ANR.,		LD. GOVT. ADVOCATE WAIVES NOTICE FOR R-1 & R-2 - AFFIDAVIT IN REPLY OF R-1 & R-2 IS FILED AT PAGE NO.89 TO 115 - AFFIDAVIT IN REJOINDER IS FILED AT PAGE NOS.116 TO 117 -

245	WP/214/2019	ADV. PARAG S RAO ADV. FEMY FERNANDES GOMES ADV. SHAMBHAVI PARAG RAO ADV. MAFIDA SHAIKH ADV. RADHIKA S. CANDOLCAR	DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI **FOR R.NO.1,2 & 3	ADV. A. JAMADAR, LEARNED ADDL. GOVT. ADV. WAIVES NOTICE ON BEHALF OF RESPONDENTS - IIND SET OF MCA/207/2019 NOT FURNISHED BY LD. ADV. FOR THE APPLICANT - FOR FINAL DISPOSAL -
	WITH					
	MCA/207/2019 IN WP/214/2019	ADV. RYAN DA PIEDADE MENEZES ADV. RYAN DA PIEDADE MENEZES THE INTERVENOR ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	JOWETT PAUL D'SOUZA.,	DR. FERNANDO ALUSIO DAS A. FERNANDES, REP. BY HIS POA, BRIAN PROTO DAS ANGUSTIAS FERNANDES.,	ADV. PARAG S RAO ADV. FEMY FERNANDES GOMES ADV. SHAMBHAVI PARAG RAO ADV. MAFIDA SHAIKH ADV. RADHIKA S. CANDOLCAR	FOR IMPLEADMENT - AFFIDAVIT IN REPLY OF THE PETITIONER IS FILED AT PAGE NO.52 TO 65
246	WP/237/2019	ADV. TARSHISH LEO PEREIRA	VIKRAM FATARPEKAR.,	MARVIN STANISLAUS EUSEBIO GONSALVES AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.3 ADV. PRANAY A KAMAT FOR R.NO.1	NOTICE TO R-1 & R-2 ARE SERVED - NOTICE TO R-3 RETURNED BACK UNSERVED - WAKALATNAMA FILED BY ADV. P.A. KAMAT ON BEHALF OF R-1 - WAKALATNAMA NOT FILED ON BEHALF OF R-2 - AFFIDAVIT IN REPLY, REJOINDER NOT FILED - RESPONSE NOT FILED -
247	WP/315/2019	ADV. RUI ALBERTO GOMES PEREIRA ADV. RUI ALBERTO GOMES PEREIRA ADV. NISHANT SHIRGAOKAR ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C	ARUN NARAYANDAS AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	- NOTICE ISSUED TO ADVOCATE GENERAL IS SERVED -
248	WP/345/2019	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	MAHENDRA Y. PEDNEKAR AND 3 ORS.,	KADMBA TRANSPORT CORPORATION LTD., THR. ITS M.D.,	ADV. SHIVAN DESAI FOR RESPONDENT	-ADV. SHIVAN DESAI, FOR RESPONDENT - LD. COUNSEL WAIVES SERVICE FOR RESPONDENT - AFFIDAVIT IN REPLY OF RESPONDENT IS FILED AT PAGE NOS.66 TO 84 -

249	WP/348/2019	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	NANU ENGINEERS PVT. LTD., THR. ITS DIRECTOR, NAVAL N. NAIK.,	STATE OF GOA, THR. CHIEF SECRETARY AND 6 ORS.,	ADV. PRIYANKA KAMAT FOR R.NO.1 TO 7	- LEARNED ADDL. GOVT. ADV. WAIVES NOTICE - REPLY, REJOINDER NOT FILED -
250	WP/354/2019	ADV. RAVI GAWAS ADV. SACHIT MAUSKAR	SUREKHA S. NAIK.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 & 2	ADV. MR. ARUN A.S. TALAULIKAR, ADDL. GOVT. ADV. HAS PUT IN APPEARANCE ON BEHALF OF R-1 & R-2 - AFFIDAVIT IN REPLY OF R-2 IS FILED AT PAGE NOS.35 TO 51 - AFFIDAVIT IN REPLY ON BEHALF OF R-3 IS FILED AT PAGE NOS.52 TO 107 -
251	WP/407/2019	ADV. AVALON ALTON CARVALHO ADV. RAO MADHURI RAMESH ADV. G.K. SARDESSAI	UTTAM B. NAIK.,	THE GOA UNIVERSITY, REP. BY ITS VICE CHANCELLOR AND ANR.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2	- LEARNED ADDL. GOVT. ADV WAIVES NOTICE ON BEHALF OF R-2 - SERVICE IS COMPLETE - AFFIDAVIT DTD.11/07/2019 FILED BY R-1 THE SAME PLACED IN FILE AT PAGE NOS.137 TO 156 - AFFIDAVIT IN REPLY OF BEHALF OF R-2 IS FILED AT PAGE NOS.157 TO 160 - WAKALATNAMA NOT FILED FOR R-1 -
252	WP/427/2019	ADV. RAVI GAWAS ADV. SACHIT MAUSKAR	GIC HOUSING FINANCE LTD., THR.ITS AUT. SIGN, HARISH KAMATH.,	THE ADDITIONAL DISTRICT MAGISTRATE, MARGAO AND ANR.,	ADV. RAUNAQ RAO FOR R.NO.2 ADV. M. S. JOSHI R. NO. 3 AND 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1	- AMENDMENT CARRIED OUT - NOTICE ISSUED TO R-3 & R-4 OF WHICH SERVICE REPORT IS AWAITED - AFFIDAVIT IN REPLY ON BEHALF OF R-2 IS FILED AT PAGE NOS.34 TO 542 - IN VIEW OF ORDER DTD.02/05/2019, MATTER IS PLACED 'FOR ADMISSION' BEFORE HON'BLE COURT - AFFIDAVIT IN REPLY, REJOINDER NOT FILED



253	WP/445/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	SITARAM R. PEDNEKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 & 3	- ADV. MR. VISHWADH SARDESSAI, ADDL. GOVT. ADV. FOR THE RESPONDENTS - REPLY NOT FILED - WP/452/2019 IS TAGGED AND WP/453/2019 IS TAGGED TO THE FILE - REPLY, REJOINDER NOT FILED -
	WITH					
	WP/452/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	SHIVANAND KANOLKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3	-
	WITH					
	WP/453/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	JAIRAM SATELKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3	-
254	WP/446/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	UDAY P. PEDNEKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2 & 3	- ADV. MS. NEHA KHOLKAR, ADDL. GOVT. ADV. FOR THE RESPONDENTS - REPLY, REJOINDER NOT FILED -
255	WP/452/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	SHIVANAND KANOLKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3	-
256	WP/453/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	JAIRAM SATELKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1,2 & 3	-

257	WP/475/2019	ADV. BHARGAV M. KHANDEPARKAR	KISHORI HALDANKAR AND ANR.,	HINDUSTAN PETROLEUM CORPORATION LTD., THR. ITS CHIEF REGIONAL MANAGER AND 4 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. SMITA GAWAS FOR R.NO.2 ADV. PARIMAL SURESH REDKAR FOR R.NO.2 ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. HEMLATA GOPI FOR R.NO.5 ADV. QUEENCY D'SILVA FOR R.NO.5 ADV. DEEPAK FADKE FOR R.NO.5 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.5 ADV. GALILEO TELES FOR R.NO.5 ADV. RAMANI ASHWIN NARESH FOR R.NO.3 ADV. SILAN BHANDARE FOR R.NO.1 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 ADV. FERNANDES ANNELEISE FOR R.NO.1	RULED ON 11/09/2019 - SERVICE IS COMPLETE - AFFIDAVIT IN REPLY OF R-1 IS FILED AT PAGE NOS.164 TO 176 - REPLY OF THE R-3 IS FILED AT PAGE NOS.177 TO 187 - AFFIDAVIT IN REPLY ON BEHALF OF R-5 IS FILED AT PAGE NOS.188 TO 198 - AFFIDAVIT IN REJOINDER OF PETITIONER IS FILED AT PAGE NOS.199 TO 212 - IN VIEW OF ORDER DTD.11/09/2019 PASSED BY HON'BLE COURT, MEDIATION REPORT NOT SUBMITTED BY MEDIATOR -
258	WP/564/2019	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND	TOME CARVALHO.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 & 2 ADV. SHANE GOMES PEREIRA FOR R.NO.4 ADV. FERNANDES JASON BOSCO FOR R.NO.4 ADV. RICHARD ALMEIDA FOR R.NO.4 ADV. MOHAMMED IBRAHIM FOR R.NO.4 ADV. CARLOS ALVARES FERREIRA FOR R.NO.4	-
259	WP/567/2019	ADV. ASHWINI AGNI ADV. DIVIYA V. BAKAL ADV. NAIK SUGANDHA SURENDRA ADV. JAY PRADIP SAWAIKAR	GOA UNIVERSITY, THR. ITS REGISTRAR.,	GREATER PANAJI AND PLANNING DEVELOPMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.2 & 3	-
260	WP/574/2019	ADV. PADGAONKAR CHAITANYA PRAKASH	DAMODAR G. PHADTE.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. SAPNA MORDEKAR FOR R.NO.1,2 & 3	- AFFIDAVIT OF R-2 IS FILED AT PAGE NO.307 TO 315 - AFFIDAVIT IN REJOINDER NOT FILED

261	WP/593/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	CHANDRAHAS G. MHALSEKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,		-
262	WP/596/2019	ADV. GANESH R. NAIK ADV. DHARAMDAS L PUSEKAR	MHALGO RAM GAONKAR AND 12 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. PRASHIL AROLKAR FOR RESP.NO.1 AND 2	NOTICE IS WAIVED ON BEHALF OF THE RESPONDENT-STATE I.E. R-1 AND R-2 - SERVICE IS COMPLETE - AFFIDAVIT OF R-2 IS FILED AT PAGE NO.69 TO 72 - REJOINDER NOT FILED -
263	WP/604/2019	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	CONCEICAO PEREIRA AND 8 ORS.,	THE STATE OF GOA, THR. CHIEF SECRETARY AND 19 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. FADTE SHIVAM SANTOSH FOR R.NOS.7 TO 20 ADV. SARDESAI SIDDHARTH SANJEEV FOR R.NOS.7 TO 20 ADV. GAUTAMI KAMAT FOR R.NOS.7 TO 20 ADV. GAURANG D. PANANDIKER FOR R.NOS.7 TO 20 ADV. VIBHAV RAJIV AMONKAR FOR R.NOS.7 TO 20 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.4,5 & 6	-
264	WP/629/2019	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. V. MENDONCA	KRISHNA KHEDEKAR AND ANR.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.5 ADV. ANGLE CHIRAG AJAY FOR R.NO.5 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.5 ADV. FERNANDES ANNELEISE FOR R.NO.5	-
265	WP/633/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	KRISHNANAND MANOHAR NAIK.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2 & 3	-
266	WP/688/2019	ADV. DEEPAK GAONKAR ADV. SONAL NAGVENKAR	GANPAT GAONKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 & 3	RULED ON 05/08/2019 - AMENDMENT NOT CARRIED OUT - POSTAL CHARGES NOT PAID TO ISSUE RULE NOTICE TO RESPONDENTS - REPLY, REJOINDER NOT FILED -

267	WP/691/2019	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. BANAULIKAR RUPA DAMODAR ADV. SIYA ULHAS DHARGALKAR	SADASHIV HARMALKAR.,	STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,	ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.3 ADV. KAMAT ANKITA AVDHUT FOR R.NO.1,2 & 4 ADV. AISHWARYA V. PEDNEKAR FOR R.NO.3	MR. D. PANGAM, ADV. GENERAL WITH MS. A. KAMAT, ADDL. GOVT. ADV. FOR THE R-1, R-2 AND R-4 - MR. VITHOBA VISHRAM PEDNEKAR, ADV. FOR THE R-3 - NOTICE ISSUED TO R-5 OF WHICH SERVICE REPORT IS AWAITED - AFFIDAVIT OF SERVICE NOT FILED -
268	WP/729/2019	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	ROHIDAS VINAYAK NAIK.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1,2 & 3	MENTIONED MATTER -
269	WP/733/2019	ADV. SANDESH D. PADIYAR ADV. PRILAM PREMANAND PHADTE ADV. BHOBE SHRADHA SUBHASH ADV. SHIRODKAR PRAYASH PRAVINKUMAR	MOHANDAS PANDURANG SAWAIKAR.,	RETURNING OFFICER FOR ELECTIONS TO THE GOA BAGAYATDAR SAHAKARI KHAREDI AND 8 ORS.,	ADV. ANKITA KAMAT FOR R.NO.2,8 & 9	MENTIONED MATTER -
270	WP/777/2019	ADV. PARIKSHIT S. SAWANT	GANGARAM VOLOIKAR AND ANR.,	GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,		-
271	WP/908/2019	ADV. JAYANT UMESH KARN ADV. NILESH AMONKER ADV. SHREYA SURJIT ARUR ADV. SAILEE R. KENNY	WESLEY EDWARD PEREIRA.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. PRASHIL AROLKAR FOR R.NO.1 TO 4	RULED ON 06.01.2020 - SERVICE IS COMPLETE - AMENDMENT NOT CARRIED OUT
272	WP/922/2019	ADV. SARDESAI SIDDHARTH SANJEEV	CYNTHIA ALMEDIA @ CHIRSTINA ALMEIDA, REP. THR. POA, GAJENDRA SINGH AND ANR.,	THE GOA TOURISM DEVELOPMENT CORPORATION LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2	MENTIONED MATTER

273	WP/981/2019	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR	SANJIT RODRIGUES.,	MUKUNDRAJ MUDRAS AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.2 ADV. D.D.NAIK FOR R.NO.1 ADV. PUNDALIK N. RAIKER FOR R.NO.1	MR. DEEP SHIRODKAR, LEARNED ADDL. GOVT. ADV. APPEARS FOR R-2 - NOTICE TO R-3 IS SERVED AND NOTICE TO R-1 RETURNED BACK UNSERVED, HOWEVER VAKALATNAMA IS FILED FOR R-1 - AFFIDAVIT IN REPLY OF R-1 IS FILED AT PAGE NO.131 TO 162
274	WP/1020/2019	ADV. VISHNUPRASAD A. LAWANDE ADV. SMITA S. GAWAS ADV. PARIMAL SURESH REDKAR	SHIRODA LABOUR CONTRACT CO-OP. SOCIETY LTD., THR. ITS CHAIRMAN DADI NAIK AND ANR.,	THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. RAMA GAJANAN RIVANKAR FOR R.NO.3 ADV. S. R. RIVANKAR FOR R.NO.3	WP - OFFICE OBJECTIONS NOT CLEARED - AMENDMENT CARRIED OUT - MCA/629/2019 FOR INTERVENTION IS TAGGED TO THE FILE - NOTICE TO R-3 IS SERVED -
275	WP/1043/2019	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	VEDANTA LTD., THR. ITS AUT. REP., BENICIO MENEZES.,	UNION OF INDIA, THR. THE SECRETARY, DEPT. OF REVENUE MINISTRY OF FINANCE, GOVT. OF INDIA AND 3 ORS.,		MENTIONED MATTER -
276	WP/1069/2019	IN PERSON	KASHINATH JAIRAM SHETYE.,	STATE OF GOA, THR. THE HOME MINISTER AND 4 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 TO 5	MR. D. SHIRODKAR, LEARNED ADDL. GOVT. ADV. APPEARS AND WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
277	WP/1130/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	SAGAR ANKUSH NAIK.,	THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 & 2 ADV. JAY MATHEW FOR NO.3 ADV. AKSHAYA JOGLEKAR FOR NO.3 ADV. ASHISH KRISHNANATH KUNCOLIENCAR FOR NO.3 ADV. AAMIR JAMADAR FOR NO.3 ADV. PRADOSH P. DANGUI FOR NO.3 ADV. VALMIKI MENEZES FOR R.NO.4	-

278	WP/20/2020	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	OSCAR FERNANDES.,	THE STATE OF GOA, THR. CHIEF SECRETARY AND 3 ORS.,		
279	WP/56/2020	ADV. DIVIYA V. BAKAL ADV. PRIYA M. SAWANT ADV. JAY PRADIP SAWAIKAR	TRIMBAK DAMU PHADTE.,	STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,		-
280	WP/59/2020	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ M. SHIRODKAR ADV. AMANDA JUDY WILMA GODINHO	SHITAL R. PARAB AND ANR.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 9 ORS.,	ADV. SOMNATH B. KARPE FOR R.NO.3 ADV. WILBUR MENEZES FOR R.NO.5 ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,6,7,8,9 & 10 ADV. ABHISHEK SAWANT FOR R.NO.3 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.3 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.3	WP - OFFICE OBJECTIONS NOT CLEARED - - AFFIDAVIT IN REPLY OF R-3 AT PG. 50-87 - NOTICE OF R-3 IS SERVED - NOTICE OF R-4 & R-5 ARE UNSERVED -

Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

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